

ORISSA HIGH COURT**FILING REPORT AS ON :08/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0010254/2023	RAMESH DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	//0 () //
2	BLAPL/0010255/2023	RANA MUNA DORA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	SPL.TASK FORCE /13 /2022 () //
3	BLAPL/0010256/2023	BAMADEBA DAS @ BAMADEVA VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /369 /2023 () //
4	BLAPL/0010257/2023	KHAGESWAR YADAV VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /50 /2022 () //
5	BLAPL/0010258/2023	JAYANTA KUMAR PRADHAN VS STATE OF ODISHA	JAGABANDHU SAHU VS	TOMANDO /174 /2023 () //
6	BLAPL/0010259/2023	JASOBANTA SAHOO VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	HARICHANDANPUR /203 /2021 () //
7	BLAPL/0010260/2023	RAJENDRA PATEL VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	AGALPUR /131 /2023 () //
8	BLAPL/0010261/2023	GANGADHAR GOLORI VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	KORAPUT SADAR /50 /2023 () //
9	BLAPL/0010262/2023	SUBHASH RAIDAS VS STATE OF ODISHA	AJIT KUMAR RAUT VS	//0 () //
10	BLAPL/0010263/2023	RAJNEESH KUMAR KEVAT @ RAJNEESH KEVAT VS STATE OF ODISHA	AJIT KUMAR RAUT VS	//0 () //
11	BLAPL/0010264/2023	GANGADHAR SUNA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	//0 () //

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12	BLAPL/0010265/2023	NITYANANDA NAYAK VS STATE OF ODISHA	BALAKRUSHNA RAY VS	BADAGADA /359 /2023 () //
13	BLAPL/0010266/2023	AKASH PARIDA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KHALLIKOTE /736 /2021 () //
14	BLAPL/0010267/2023	NITYANANDA NAYAK VS STATE OF ODISHA	BALAKRUSHNA RAY VS	BADAGADA /358 /2023 () //
15	BLAPL/0010268/2023	NITYANANDA NAYAK VS STATE OF ODISHA	BALAKRUSHNA RAY VS	BADAGADA /360 /2023 () //
16	BLAPL/0010269/2023	DANISH HUSSAIN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	PLANTSITE /245 /2023 () //
17	BLAPL/0010270/2023	SK INJABUL HOSSEN VS STATE OF ODISHA	SAROJ BARIK VS	JALESWAR /278 /2023 () //
18	BLAPL/0010271/2023	BHAGYADHAR NAIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /51 /2015 () //
19	BLAPL/0010272/2023	RAGHUNATH PRADHAN VS STATE OF ODISHA	KALU CHARAN SWAIN VS	SARANAKUL /79 /2018 () //
20	BLAPL/0010273/2023	TUNTUN CHOUDHURY VS STATE OF ODISHA	RAMESH CHANDRA MOHANTY VS	/ /0 () //
21	BLAPL/0010274/2023	CHANDAN BEHERA VS STATE OF ODISHA	RAMA KRISHNA NAIK VS	JAGATPUR /309 /2023 () //
22	BLAPL/0010275/2023	JITEN @ JITENDRA ORAM VS STATE OF ODISHA	UMA SHANKAR PATEL VS	LEPHRIPADA /31 /2023 () //
23	BLAPL/0010276/2023	LAXMI SINGH @ MINATI	UDIT RANJAN JENA	SAHADEV KHUNTA /321 /2021

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		VS	VS	()
24	BLAPL/0010277/2023	STATE OF ODISHA NARASINGHA KHORA	DEEPANKAR PANIGRAHY	// / /0
		VS	VS	()
25	BLAPL/0010278/2023	STATE OF ODISHA PURNA CHANDRA DASH	BICHITRA NARAYANA SATAPATHY	// SATYABADI /255 /2019
		VS	VS	()
26	BLAPL/0010279/2023	STATE OF ODISHA SHANKAR MAJUMDAR	RAJIB LOCHAN PATTNAIK	// MALKANGIRI /688 /2022
		VS	VS	()
27	BLAPL/0010280/2023	STATE OF ODISHA ARUN KUMAR BEHERA	JAGABANDHU SAHU	// ATHAMALLIK /217 /2022
		VS	VS	()
28	BLAPL/0010281/2023	STATE OF ODISHA MAKHAN NAIK	RAMAKANTA PRADHAN	// BOLANI /69 /2022
		VS	VS	()
29	BLAPL/0010282/2023	STATE OF ODISHA SUDHIR RAITA	S.S.RAY (2)	// GUNUPUR /33 /2023
		VS	VS	()
30	BLAPL/0010283/2023	STATE OF ODISHA NIRANJAN NANDA	BIJAYA KUMAR PARIDA (2)	// BENTKAR (42 MOUZA) UPD CUTTACK /289 /2023
		VS	VS	()
31	BLAPL/0010284/2023	STATE OF ODISHA KUNI @ RINA PARIDA	BIPIN KUMAR NAYAK	// DELANGA /118 /2023
		VS	VS	()
32	BLAPL/0010285/2023	STATE OF ODISHA ABHIJIT NAYAK	PUSPAMITRA MOHAPATRA	// / /0
		VS	VS	()
33	BLAPL/0010286/2023	STATE OF ODISHA AKASH PATRA	MANAS KUMAR CHAND	// JHARSUGUDA SADAR /121 /2023
		VS	VS	()
34	BLAPL/0010287/2023	STATE OF ODISHA PUSPENDRA SINGH	BHARAT JALLI	// BADABAZAR /281 /2023
		VS	VS	()

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35	BLAPL/0010288/2023	STATE OF ODISHA T. MADHAV RAO @ MADHBA RAO VS	DIPTI RANJAN BHOKTA VS	// JEYPORE SADAR /115 /2022 ()
36	BLAPL/0010289/2023	STATE OF ODISHA AJIT SANDHA VS	MANAS KUMAR CHAND VS	// JHARSUGUDA SADAR /121 /2023 ()
37	BLAPL/0010290/2023	STATE OF ODISHA SUJIT PADHAN VS	AJIT KUMAR RAUT VS	// / /0 ()
38	BLAPL/0010291/2023	STATE OF ODISHA SRINIBAS PRADHAN VS	SUDEEPTA KUMAR SINGH VS	// BADAGADA /358 /2023 ()
39	BLAPL/0010292/2023	STATE OF ODISHA ZABBAR KHAN VS	MANAS KUMAR CHAND VS	// JHARSUGUDA SADAR /121 /2023 ()
40	BLAPL/0010293/2023	STATE OF ODISHA RAJOT PATRA @ RAJAT KUMAR PATRA VS	BISHNU PRASAD PRADHAN VS	// MALKANGIRI /400 /2023 ()
41	BLAPL/0010294/2023	STATE OF ODISHA BHAGDISH KHORA VS	RAJIB LOCHAN PATTNAIK VS	// MOTU /120 /2023 ()
42	BLAPL/0010295/2023	STATE OF ODISHA SOVIT RAM VS	MANAS KUMAR CHAND VS	// / /0 ()
43	BLAPL/0010296/2023	STATE OF ODISHA RAJIB TAKRI VS	ARIJEET MISHRA VS	// KORAPUT TOWN /217 /2023 ()
44	BLAPL/0010297/2023	STATE OF ODISHA MINA PALAKA VS	S.S.RAY (2) VS	// CHANDRAPUR /8 /2009 ()
45	BLAPL/0010298/2023	STATE OF ODISHA ISWAR KALAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// MALKANGIRI /466 /2023 () //

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46	BLAPL/0010299/2023	SURENDRA KUMAR DALAI VS STATE OF ODISHA	MAHIMANANDA SWAIN VS	//0 () //
47	BLAPL/0010300/2023	AMANDEEP SINGH VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	JEYPORE SADAR /240 /2020 () //
48	BLAPL/0010301/2023	L. AKHIL @ L. UDAYA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /127 /2023 () //
49	BLAPL/0010302/2023	KAMAL BEHERA @ KAINTU VS STATE OF ODISHA	JAGABANDHU SAHU VS	BIJEPUR /133 /2021 () //
50	BLAPL/0010303/2023	NIRANJAN PALEI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JANKIA P.S. /282 /2023 () //
51	BLAPL/0010304/2023	TUKARAM VISWANATH GAIKWAD VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /166 /2023 () //
52	BLAPL/0010305/2023	ANIL PAIKA VS STATE OF ODISHA	BASUDEV PUJARI VS	MOHANA /144 /2020 () //
53	BLAPL/0010306/2023	ARJUN PAIK VS STATE OF ODISHA	BASUDEV PUJARI VS	ADVA /80 /2020 () //
54	BLAPL/0010307/2023	PRABHAT KUMAR SAHOO @ PRAVAT SAHOO VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	BADABAZAR /203 /2023 () //
55	BLAPL/0010308/2023	BIJAYA KUMAR AGRAWAL VS STATE OF ODISHA(VIG.)	PRABODHA CHANDRA NAYAK VS	CUTTACK VIGILANCE /8 /2023 () //
56	BLAPL/0010309/2023	MD. AKHIL ANSARI VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	CHAMPUA /117 /2023 () //
57	BLAPL/0010310/2023	GYANA RANJAN SARANGI	MANAS KUMAR CHAND	BAIDYANATHPUR /286 /2023

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		VS	VS	()
58	BLAPL/0010311/2023	STATE OF ODISHA ADITYA NAIK @ NAYAK @ ADI	SANTOSH KUMAR MAHANTY	// K.NUAGAON /276 /2023
		VS	VS	()
59	BLAPL/0010312/2023	STATE OF ODISHA PURUSTAM SAHU @ PURASTAM	SANTOSH KUMAR MAHANTY	// PATTAPUR (DIGAPAHANDI) /133 /2022
		VS	VS	()
60	BLAPL/0010313/2023	STATE OF ODISHA B. SRINIVAS REDDY	SOUBHAGYA KUMAR DASH	// PURUSHOTTAMPUR /50 /2019
		VS	VS	()
61	BLAPL/0010314/2023	STATE OF ODISHA UMESH CHANDRA SAHA	NIHAR RANJAN MISHRA	// KESINGA /272 /2023
		VS	VS	()
62	BLAPL/0010315/2023	STATE OF ODISHA DHUSA @ DHUSASAN JENA	PRASANTA KUMAR MISHRA	// BRAHMAGIRI /43 /2019
		VS	VS	()
63	BLAPL/0010316/2023	STATE OF ODISHA DASIA @ DASARATHI NAIK	ROHIT RANJAN RAY	// BEGUNIA P.S. /64 /2005
		VS	VS	()
64	BLAPL/0010317/2023	STATE OF ODISHA JOGESWAR BEHERA	SATYAJIT MOHAPATRA	// SONEPUR /181 /2023
		VS	VS	()
65	BLAPL/0010318/2023	STATE OF ODISHA MUNU PANDEY	BIJAYA KUMAR RAGADA	// JHARSUGUDA SADAR /244 /2023
		VS	VS	()
66	BLAPL/0010319/2023	STATE OF ODISHA PABANA PAHAN	SARAT KUMAR JENA	// KHALLIKOTE /388 /2020
		VS	VS	()
67	BLAPL/0010320/2023	STATE OF ODISHA BISU @ GURUBAR BAPARI	Goutam Lenka	// ORKEL /45 /2023
		VS	VS	()
68	BLAPL/0010321/2023	STATE OF ODISHA JAGDISH PAIK	PVS NANAJI ACHARY	// BORIGUMMA /59 /2021
		VS	VS	()

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69	BLAPL/0010322/2023	STATE OF ODISHA PRASHANTA KUMAR SWAIN @ PRASANT KUMAR SWAIN VS	SANJIB KUMAR BHANJADEO VS	// KHALLIKOTE /531 /2023 ()
70	BLAPL/0010323/2023	STATE OF ODISHA DHIREN BEHERA VS	SANJIB KUMAR BHANJADEO VS	// / /0 ()
71	BLAPL/0010324/2023	STATE OF ODISHA BIKASH PRADHAN VS	KHIROD PRASAD NEGI VS	// / /0 ()
72	BLAPL/0010325/2023	STATE OF ODISHA BIDURA BEHERA @ SILU VS	CHEERA RANJAN SATPATHY VS	// CHOUWAR /324 /2023 ()
73	BLAPL/0010326/2023	STATE OF ODISHA NANDU @ AKASH KUMBHAR VS	DIBYA PRAKASH MISHRA VS	// BAREIPALI /115 /2023 ()
74	BLAPL/0010327/2023	STATE OF ODISHA SAKIR KHAN VS	RAMESH AGARWAL VS	// CYBER CRIME AND ECONOMIC OFFENCE /8 /2023 ()
75	BLAPL/0010328/2023	STATE OF ODISHA MD. SALAUDDIN VS	PRADEEP KUMAR DAS VS	// KEONJHAR SADAR /261 /2023 ()
76	BLAPL/0010329/2023	STATE OF ODISHA RIPAN KUMAR JENA VS	SATYAJIT MOHAPATRA VS	// EOW,BHUBANESWAR /18 /2022 ()
77	BLAPL/0010330/2023	STATE OF ODISHA JITU @ JITENDRA HIAL VS	S.G.DAS VS	// MUNIGUDA /83 /2021 ()
78	BLAPL/0010331/2023	STATE OF ODISHA BIKRI @ BIKRAM BREKBEDA VS	S.S.RAY (2) VS	// CHANDRAPUR /8 /2009 ()
79	BLAPL/0010332/2023	STATE OF ODISHA PAMA @ PRAMOD PALAI VS	SRINIBASH SATAPATHY VS	// AUL /88 /2020 ()
		STATE OF ODISHA		//

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80	BLAPL/0010333/2023	KARAN SINGH @ KASHISH SINGH KHARWAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SAMBALPUR TOWN /257 /2023 () //
81	BLAPL/0010334/2023	RAJIB SAGAR VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /218 /2023 () //
82	BLAPL/0010335/2023	ANSARI BIBI VS STATE OF ODISHA	CHHABI BEHERA VS	TOMANDO /215 /2023 () //
83	BLAPL/0010336/2023	DANIEL KUMBHAR VS STATE OF ODISHA	A.K.SAHOO VS	BOLANGIR SADAR /45 /2015 () //
84	BLAPL/0010337/2023	CHANDAN MALLICK @ MALLIK VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BINJHARPUR /631 /2022 () //
85	BLAPL/0010338/2023	MANORANJAN PATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BANGRIPOSI /97 /2023 () //
86	BLAPL/0010339/2023	PURNA @ PURNA CHANDRA SABAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHAWANIPATNA SADAR /25 /2023 () //
87	BLAPL/0010340/2023	SULEI @ BASANTI NAYAK VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	TOMANDO /215 /2023 () //
88	BLAPL/0010341/2023	HEMANTA PRADHAN VS STATE OF ODISHA	DEBA KUMAR RATH VS	BHARATPUR PS /93 /2023 () //
89	BLAPL/0010342/2023	DHANTA @ KAMALAKANTA MAHANA VS STATE OF ODISHA	PRANAB KUMAR DAS VS	BALIAPAL /165 /2023 () //
90	CMAPL/0000662/2023	SWETAPADMA DASH VS STATE OF ODISHA	ADV. VS	// () //
91	CMAPL/0000663/2023	MANOJ PATRA @ MANOJ KUMAR PATRA	ADV.	//

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		VS	VS	0
92	CMAPL/0000664/2023	RASHMITA SAHOO NALINIKANTA MOHARANA	ADV	//
		VS	VS	0
93	CMAPL/0000665/2023	NEW INDIA ASSURANCE CO.LTD. MOHAMMED KARAM ELAHI	BIKRAM CHANDRA GHADEI	//
		VS	VS	0
94	CMAPL/0000666/2023	HAMID MOHAMMED GUMUDDU CHITTIBABU @ G.CHITTIBABU	ADV	//
		VS	VS	0
95	CMP/0001051/2023	GEDLA GOPAL KRISHNA JATINDRA @ JATINDRANATH SAHOO	SATYAJIT MOHAPATRA	//
		VS	VS	0
96	CMP/0001052/2023	NITYANANDA SAHU ANIRUDHA DAS	VIVEKANANDA JENA	//
		VS	VS	0
97	CMP/0001053/2023	NISHAKAR JENA DR.PRAVABATI KAR	BRAHMANANDA TRIPATHY	//
		VS	VS	0
98	CMP/0001054/2023	DEBADUTTA SWAIN SWADHIN KUMAR SAHU	SANTOSH KUMAR NANDA	//
		VS	VS	0
99	CMP/0001055/2023	KAIBALYA MAHAKUD HEMALATA MAHAPATRA	SANJAY KUMAR PRADHAN	//
		VS	VS	0
100	CMP/0001056/2023	AJIT KUMAR MAHAPATRA PRASANNA KUMAR NAYAK	BISWAJIT MOHANTY	//
		VS	VS	0
101	CONTC/0006677/2023	REENA NAYAK SUDHIR KUMAR PANDA	adv.	//
		VS	VS	0
102	CONTC/0006678/2023	G. MATHIVATHANAN, IAS SISIRA GARTIA	ADV.	//
		VS	VS	0

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103	CONTC/0006679/2023	AWASTHI S., I.A.S. DR.JAGABANDHU MISHRA VS	ADV. VS	// // ()
104	CONTC/0006680/2023	ARAVIND AGARWAL, I.A.S. PRAMOD KUMAR PANDA VS	ADV VS	// // ()
105	CONTC/0006681/2023	ASWATHY S., I.A.S. SRINIBASH MALLICK VS	ADV. VS	// // ()
106	CONTC/0006682/2023	ASWATHY S., I.A.S. ARUNDHATI SAHU VS	ADV VS	// // ()
107	CONTC/0006683/2023	S. ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT. SANJURANI DUTTA VS	ADV. VS	// // ()
108	CONTC/0006684/2023	SHINDE DATTATRAYA BHAUSAHEB, COLLECTOR, BALASORE CUM CDO CUM EO, ZILLA PARISAD/BALASORE HARIPRIYA PRADHAN VS	ADV. VS	// // ()
109	CONTC/0006685/2023	SHINDE DATTATRAYA BHAUSAHEB, COLLECTOR, BALASORE GOLAKHA CHANDRA NAIK VS	ADV VS	// // ()
110	CONTC/0006686/2023	DEO RANJAN KUMAR SINGH, I.A.S. PRASANTA KUMAR DASH VS	ADV. VS	// // ()
111	CONTC/0006687/2023	SATYABRATA SAHOO, I.A.S. MANJULA MOHANTY VS	ADV VS	// // ()
112	CONTC/0006688/2023	VISHAL KUMAR DEV, PRINCIPAL SECY. TO GOVT., FINANCE DEPT. AMAR KUMAR DEY VS	ADV VS	// // ()
113	CONTC/0006689/2023	VISHAL K.DEV, PRINCIPAL SECY., GOVT., FINANCE DEPT. MANORANJAN BARIK VS	ADV VS	// // ()
		VISHAL K.DEV, PRINCIPAL SECY. TO GOVT., FINANCE DEPT.		//

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114	CONTC/0006690/2023	KRUSHNA CHANDRA SATAPATHY VS VISHAL K.DEV, PRINCIPAL SECY. TO GOVT., FINANCE DEPT.	ADV. VS	// 0
115	CONTC/0006691/2023	ARTATRANA PANIGRAHI VS DHRUBA CHARAN BEHERA, O.E.S.I	ADV VS	// 0
116	CONTC/0006692/2023	RAMESH CHANDRA PATTNAIK VS NARAHARI SETHI, DIRECTOR, HIGHER EDUCATION DEPT.	ADV VS	// 0
117	CONTC/0006693/2023	BRAJA KISHORE DASH VS DIPTESH KUMAR PATTANAIK, I.P.S.	ADV VS	// 0
118	CONTC/0006694/2023	NIMANANDA PATRA VS NARAHARI SETHI, DIRECTOR, HIGHER EDUCATION DEPT.	ADV VS	// 0
119	CONTC/0006695/2023	GADADHAR PRADHAN VS SAMARTHA BARMA, I.A.S.	ADV VS	// 0
120	CONTC/0006696/2023	SMRUTI RANJAN MOHANTY VS RATNAKAR ROUT, I.A.S.	ADV VS	// 0
121	CONTC/0006697/2023	HARESH CHANDRA MAHARANA VS SATYA RANJAN SAHOO, OAS	ADV. VS	// 0
122	CONTC/0006698/2023	MANAMOHAN OJHA VS G. MAITY YATHANAN, PRINCIPAL SECY., HOUSING AND URBAN DEV. DEPT.	ADV. VS	// 0
123	CONTC/0006699/2023	DURGA PRASAD SATAPATHY VS G. MAITY YATHANAN, PRINCIPAL SECY., HOUSING AND URBAN DEV. DEPT.	ADV. VS	// 0
124	CONTC/0006700/2023	P.RAMUDU REDDY VS SUSHIL KUMAR LOHANI, I.A.S.	ADV VS	// 0
125	CONTC/0006701/2023	BISWAJIT NAYAK	adv.	//

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		VS	VS	0
126	CONTC/0006702/2023	ARAVIND AGRAWAL, DIRCTOR, HIGHER EDUCATION DEPT. PRADIPTA KUMAR PRADHAN	ADV.	//
		VS	VS	0
127	CONTC/0006703/2023	SHALINI PANDIT, COMMNR. CUM SECY. TO GOVT OF ODISHA, HEALTH AND FAMILY WELFARE DEPT. BABITA PATRA @ BABI	ADV.	//
		VS	VS	0
128	CONTC/0006704/2023	MANORANJAN NAYAK @ PINTU SULOCHANA MUNDA	ADV.	//
		VS	VS	0
129	CONTC/0006705/2023	SHALINI PANDIT, IAS DEBA PRASAD PADHAN	ADV.	//
		VS	VS	0
130	CONTC/0006706/2023	ASWATHY S., IAS PRASANTA KUMAR SWAIN	ADV.	//
		VS	VS	0
131	CONTC/0006707/2023	NIBEDITA PARIDA,TAHASILDAR, DELANGA KIRTAN BIHARI JENA	ADV.	//
		VS	VS	0
132	CONTC/0006708/2023	DEORANJAN KUMAR SINGH, IAS ALL ODISHA STAMP VENDORS MAHASANGHA, KHURDA	DEEPA PAL	//
		VS	VS	0
133	CONTC/0006709/2023	SATYABRATA SAHU, I.A.S. ANIL KUMAR BAG	ADV.	//
		VS	VS	0
134	CONTC/0006710/2023	DR. AMBIKA PRASAD PADHY, PRINCIPAL EKALAVYA MODEL RESIDENTIALS SCHOOLS, RAMPILO/JAJPUR PARIKSHITA SAHOO	SUBHRANSU THAKUR	//
		VS	VS	0
135	CONTC/0006711/2023	NIRANJAN BEHERA, D.E.O., SANTOSH KUMAR DASH	ADV	//
		VS	VS	0
136	CONTC/0006712/2023	ASWATHY S, SECY., TO GOVT, S AND ME DEPT. GANGADHAR PANDA	ADV	//
		VS	VS	0

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137	CONTC/0006713/2023	SUSANTA KUMAR DASH, DIRECTOR SECONDARY EDU. DHRUBA CHARAN KAR VS	ADV ADV VS	// // 0
138	CONTC/0006714/2023	ASWATHY S., SECY., TO THE GOVT., S AND ME DEPT. RAMAKANTA NAYAK VS	ADV ADV VS	// // 0
139	CONTC/0006715/2023	SUSANTA KUMAR DASH, DIRECTOR OF SECONDARY EDU. GOURANGA UPADHYAYA VS	ADV ADV VS	// // 0
140	CONTC/0006716/2023	SUSANTA KUMAR DASH, DIRECTOR SECONDARY EDU. SIBA PRASAD BAL VS	ADV ADV VS	// // 0
141	CONTC/0006717/2023	SUSANTA KUMAR DASH, DIRECTOR SECONDARY EDU. RAJENDRA NATH SINKU VS	ADV ADV VS	// // 0
142	CONTC/0006718/2023	ASWATHY S, SECY., TO GOVT, S AND ME DEPT. RAMAKANTA NAYAK VS	ADV ADV VS	// // 0
143	CONTC/0006719/2023	ASWATHY S, SECY., TO GOVT, S AND ME DEPT. DAMBARUDHAR GIRI VS	ADV ADV VS	// // 0
144	CONTC/0006720/2023	ASWATHY S, SECY., TO GOVT, S AND ME DEPT. ANANTA CHARAN HOTTA VS	ADV ADV VS	// // 0
145	CONTC/0006721/2023	VIR VIKRAM YADAV, SECY., TO GOVT, WORKS, DEPT. BIJAY KRUSHNA PRADHAN VS	ADV ADV VS	// // 0
146	CONTC/0006722/2023	ASWATHY S, SECY., TO GOVT, S AND ME DEPT. PRATAP CHANDRA MOHANTA VS	SUSHANTA KUMAR MISHRA ADV VS	// // 0
147	CONTC/0006723/2023	ASWATHY S, SECY., TO GOVT, S AND ME DEPT. MANORAMA LENKA VS	PRAKASH KUMAR MISHRA ADV VS	// // 0
		MANAS RANJAN SWAIN, O.A.S.		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0006724/2023	JOGESWAR NAYAK VS DR. UMASANKAR MISHRA, C.D.M AND P.H.O, BERHAMPUR	ADV VS	// 0 //
149	CONTC/0006725/2023	RAJESH KUMAR BISOYI VS DR. UMASANKAR MISHRA, C.D.M AND P.H.O, BERHAMPUR	ADV VS	// 0 //
150	CONTC/0006726/2023	DHARMENDRA JANI VS DR. UMASANKAR MISHRA, C.D.M AND P.H.O, BERHAMPUR	ADV VS	// 0 //
151	CONTC/0006727/2023	BISIKESHAN PATRA VS DR. UMASANKAR MISHRA, C.D.M AND P.H.O, BERHAMPUR, GANJAM	ADV VS	// 0 //
152	CONTC/0006728/2023	BASANTA KUMAR DASH VS ANKURA BARIK, D.E.O, BHADRAK	ADV VS	// 0 //
153	CONTC/0006729/2023	SANTOSHINI LOHAR VS AMITABH THAKUR, TRANSPORT COMMNR., CUM CHAIRMAN STATE TRANSPORT AUTHORITY, ODISHA	ADV VS	// 0 //
154	CONTC/0006730/2023	SIMADRI DAS VS MANJULATA SWAIN, O.A.S.	ADV VS	// 0 //
155	CONTC/0006731/2023	PRANATI BARIK VS ARAVIND AGRAWALA, COMMNR., CUM SECY., H.E, DEPT.	AMLANJYOTI ROUT VS	// 0 //
156	CONTC/0006732/2023	BHUPATI KUMAR MOHANTA VS ARAVIND AGRAWALA, COMMNR., CUM SECY., H.E, DEPT.	AMLANJYOTI ROUT VS	// 0 //
157	CONTC/0006733/2023	USHARANI NAG VS SAMBIT BEHERA, I.I.C, NABARANGPUR	PREMRAJ GOUDA VS	// 0 //
158	CONTC/0006734/2023	SARBESWAR SAHOO VS ANU GARG, I.A.S.	PRABODHADVA CHANDRA NAYAK VS	// 0 //
159	CONTC/0006735/2023	M/S VBR INFRA TECH INDIA PVT. LTD.	ADV	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	CONTC/0006736/2023	SANJAYA KUMAR SINGH, I.A.S. MANORANJAN DAS	ADV	//
		VS	VS	0
161	CONTC/0006737/2023	ASWATHY S,I.A.S. RAJESH KUMAR NAYAK	ADV	//
		VS	VS	0
162	CONTC/0006738/2023	ASWATHY S. I.A.S. BIDYADHAR POTHAL	BISWA PRAKASH DHAL	//
		VS	VS	0
163	CONTC/0006739/2023	BIKRAM KISHORE PARIDA, TAHASILDAR, DASARATHPUR, JAJPUR GOUTAM MOHAPATRA	BISWA PRAKASH DHAL	//
		VS	VS	0
164	CONTC/0006740/2023	RANJAN KUMAR GIRI, D.E.O, JAJPUR CHITTARANJAN KHADIRATNA	ADV	//
		VS	VS	0
165	CONTC/0006741/2023	SACHIDANANDA BEHERA, D.E.O., DEOGARH PREMALATA NAYAK	ADV	//
		VS	VS	0
166	CONTC/0006742/2023	MITALI MADHUCHHANDA PATRA, O.A.S. MIR ARFAN ALLI	ADV	//
		VS	VS	0
167	CONTC/0006743/2023	ASWATHY S., I.A.S. RANJAN KUMAR SAMANTARAY	ADV	//
		VS	VS	0
168	CONTC/0006744/2023	ASWATHY S, I.A.S. SANDIP KUMAR TRIPATHY	ADV	//
		VS	VS	0
169	CONTC/0006745/2023	ASWATHY S,I.A.S. AMULYA KUMAR MALIK	ADV	//
		VS	VS	0
170	CONTC/0006746/2023	AMRIT RUTURAJ, I.A.S SOUMYA RANJAN MALIK	ADV	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CONTC/0006747/2023	AMRIT RUTURAJ, I.A.S MAHIMA DIBYA CHETANA CHARITABLE TRUST, BOLAANGIR	ADV	//
		VS	VS	0
172	CONTC/0006748/2023	GUNAMANI SUNANI, TAHASILDAR, BANGOMUNDA, TAHASIL, BALANGIR SURYAKANTA MAJHI	ADV	//
		VS	VS	0
173	CONTC/0006749/2023	AMIT KUMAR GARG, CEO., TPCODL, KOMAPALI, BERHAMPUR SANJAYA KUMAR SAHU	ADV	//
		VS	VS	0
174	CONTC/0006750/2023	AMIT KUMAR GARG, CEO, TPSODL, KOMAPALI, COURTPETA, BERHAMPUR SUSANTA KUMAR	ADV	//
		VS	VS	0
175	CONTC/0006751/2023	ASWATHY S., I.A.S. BIRABAR NAIK	ADV	//
		VS	VS	0
176	CONTC/0006752/2023	ASWATHY S., I.A.S. BISWARANJAN MOHARANA	ADV	//
		VS	VS	0
177	CONTC/0006753/2023	ASWATHY S., I.A.S. LIBIYAN MUNDA	ADV	//
		VS	VS	0
178	CONTC/0006754/2023	ASWATHY S., I.A.S. BIJOY KUMAR MAJHI	ADV	//
		VS	VS	0
179	CONTC/0006755/2023	ASWATHY S., I.A.S. PREMALATA MOHANTY	ADV	//
		VS	VS	0
180	CONTC/0006756/2023	ASWATHY S., I.A.S. SISUDAS HARPAL	ADV	//
		VS	VS	0
181	CONTC/0006757/2023	ASWATHY S., I.A.S. SANJIT KUMAR ORAM	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CONTC/0006758/2023	REBATI MALLICK VS ASWATHY S., I.A.S.	ADV VS	// ()
183	CONTC/0006759/2023	LINGARAJ NAYAK VS ASWATHY S., I.A.S.	ADV VS	// ()
184	CONTC/0006760/2023	NIRANJAN BHOI VS ASWATHY S., I.A.S.	ADV VS	// ()
185	CONTC/0006761/2023	AKSHYA KUMAR NAYAK VS ASWATHY S., I.A.S.	ADV VS	// ()
186	CONTC/0006762/2023	LITENGU EKKA VS ASWATHY S., I.A.S.	ADV VS	// ()
187	CONTC/0006763/2023	AJIT KUMAR KUJUR VS ASWATHY S., I.A.S.	ADV VS	// ()
188	CONTC/0006764/2023	BANAMBAR SAHOO VS NALINI KANTA MOHAPATRA	ADV VS	// ()
189	CONTC/0006765/2023	NALINI KUMAR MOHANTA VS B. GANGADHAR, I.P.S.	SANJIT KUMAR DAS VS	// ()
190	CONTC/0006766/2023	JAYA KUMAR PRUSTY VS AMIT KUMAR GARG, CEO, TPSODL	adv. VS	// ()
191	CRLA/0001001/2023	PADMALOCHAN DAS VS STATE OF ODISHA(VIG.)	HEMANT KUMAR MUND VS	BALASORE VIGILANCE /33 /2007 ()
192	CRLA/0001002/2023	PRADIP KUMAR NAYAK VS STATE OF ODISHA(VIG.)	SABYASACHI JENA VS	BALASORE VIGILANCE /37 /2009 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar)
193	CRLA/0001003/2023	MUKUNDA PRASAD DAS	DEEPAK KU SAHOO	TR/0000024/2011 BALASORE VIGILANCE /14 /2013

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	CRLA/0001004/2023	STATE OF ODISHA(VIG.) MANOJ KUMAR NAHAK	LAXMI CHARAN BEHERA	// RAMBHA (KHALLIKOTE) /171 /2012
		VS	VS	()
195	CRLA/0001005/2023	STATE OF ODISHA DILLIP DAS	RITA SINGH	// CUTTACK SADAR /253 /2016
		VS	VS	()
196	CRLA/0001006/2023	STATE OF ODISHA S. KRISHNA RAO	ANUPAM DASH	// CHATRAPUR /330 /2022
		VS	VS	()
197	CRLA/0001007/2023	STATE OF ODISHA DIGA @ DIGAMBAR PRADHAN	PRASANTA KUMAR SAHOO	// TIGIRIA /34 /2013
		VS	VS	()
198	CRLA/0001008/2023	STATE OF ODISHA PASU @ PRASANTA PALEI	ANIRUDHA DAS	// CHANDAPUR /136 /2022
		VS	VS	()
199	CRLA/0001009/2023	STATE OF ODISHA JUGALA KISHORE PARIDA	SUSANTA KUMAR DASH	// VIGILANCE PS (BERHAMPUR) /6 /2018
		VS	VS	()
200	CRLA/0001010/2023	STATE OF ODISHA(VIG.) DRUPAD SAHASIA	BISHNU PRASAD PRADHAN	// SAMBALPUR VIGILANCE /87 /2011
		VS	VS	()
201	CRLMA/0000359/2023	STATE OF ODISHA(VIG.) KUMAR NAYAK@ASHOK BEHERA	MAHES DAS	// DARINGBADI /198 /2021
		VS	VS	()
202	CRLMA/0000360/2023	STATE OF ODISHA PRAMILA SAHU	GOPINATH MISHRA	// HINDOL /127 /2023
		VS	VS	()
203	CRLMA/0000361/2023	STATE OF ODISHA KALIA @ LAXMAN KUMAR KHATEI	ADV.	// TANGI (KHURDA) /114 /2015
		VS	VS	()
204	CRLMC/0004131/2023	STATE OF ODISHA MAKARDHWAJA MUNDA@ MAKARDHAWAJ	PRIYA RANJAN SINGH	// DHENKANAL TOWN /470 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMC/0004132/2023	STATE OF ODISHA PRIYABRATA NAYAK VS	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /480 /2018 ()
206	CRLMC/0004133/2023	STATE OF ODISHA ALADA PAPA RAO VS	SOUBHAGYA KUMAR DASH VS	// PARLAKHEMUNDI /184 /2023 ()
207	CRLMC/0004134/2023	STATE OF ODISHA PRANABANDHU SAHOO VS	SAROJ RANJAN SUBUDHI VS	// / /0 ()
208	CRLMC/0004135/2023	STATE OF ODISHA RAJESH PATI VS	M.PRATAP@PRATAP KUMAR MOHAPATRA VS	// FATEGARH /146 /2020 ()
209	CRLMC/0004136/2023	STATE OF ODISHA HRUDANANDA MANDAL VS	BIBHUTI RANJAN MOHANTY VS	// BALASORE VIGILANCE /62 /2015 ()
210	CRLMC/0004137/2023	STATE OF ODISHA (VIG.) MURALI PRADHAN VS	SHAKTIDHARA MISHRA VS	// RANPUR /83 /1990 ()
211	CRLMC/0004138/2023	STATE OF ODISHA ANANTA DASH VS	SOMANATH MITRA VS	// / /0 ()
212	CRLMC/0004139/2023	STATE OF ODISHA SUSANTA SWAIN @ GANGA VS	GYANALOKA MOHANTY VS	// BUGUDA /41 /2007 ()
213	CRLMC/0004140/2023	STATE OF ODISHA KUNA BADHEI @ AMULYA MOHAPATRA VS	P.K.MOHAPATRA VS	// / /0 ()
214	CRLMC/0004141/2023	STATE OF ODISHA DIGAMBAR MUDULI VS	DIPTI RANJAN BHOKTA VS	// LAXMIPUR /67 /2018 ()
215	CRLMC/0004142/2023	STATE OF ODISHA NISAKAR BARIK VS ANUSAYA MAHAKUD	DHARMENDRA SETHY VS	// / /0 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	CRLMC/0004143/2023	MANOJ KUMAR TARAI VS STATE OF ODISHA	RAMDAS ACHARY VS	/ /0 () //
217	CRLMC/0004144/2023	BIRABARA POLAI @ BINOD BIHARI DAS VS STATE OF ODISHA	SANKAR PRASAD PADHI VS	DHANUPALI /249 /2016 () //
218	CRLMC/0004145/2023	C. SOMASUNDARAM VS STATE OF ODISHA	DEVASHIS PANDA VS	PARADEEP /38 /2011 () //
219	CRLMC/0004146/2023	SHAIKH EBRAR ALI VS PRADYUMNA MALL	HARIPAD MOHANTY VS	/ /0 () //
220	CRLMC/0004147/2023	SHRIKANTA SAHU VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANTALA /162 /2022 () //
221	CRLMC/0004148/2023	SUBRAT KUMAR PANDA VS SANGITA RANI PANDA	GOPINATH MISHRA VS	/ /0 () //
222	CRLMC/0004149/2023	JITENDRA MAHAKUR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 () //
223	CRLMC/0004150/2023	BRAJAMOHAN DAS VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	NANDIPADA /247 /2022 () //
224	CRLMC/0004151/2023	DEBARCHAN NAG VS STATE OF ODISHA	MANAS CHAND VS	BELPARA /179 /2023 () //
225	CRLMC/0004152/2023	SOUMYAKANTA SATPATHY @ ASHIS SATPATHY VS STATE OF ODISHA	MANAS CHAND VS	HIRAKUD /37 /2016 () //
226	CRLMC/0004153/2023	SANGRAM KESHARI MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	/ /0 () //
227	CRLMC/0004154/2023	DONDA EKKA	ANIRUDHA DAS	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
228	CRLMC/0004155/2023	M/S. ESSES CONSTRCTIONS PRAMOD KUMAR OJHA	SWARUP KUMAR PATNAIK	// BARANGA /104 /2019
		VS	VS	()
229	CRLMC/0004156/2023	STATE OF ODISHA NALUA @ SOMANATH JENA	BRAHMANANDA TRIPATHY	// / /0
		VS	VS	()
230	CRLMC/0004157/2023	STATE OF ODISHA K.RAJESH	RAJJEET ROY	// CAPITAL P.S. /349 /2023
		VS	VS	()
231	CRLMC/0004158/2023	STATE OF ODISHA LIKUN @ LIKAN @ SIBAKANTA RANA	ARJEET MISHRA	// BANKI /229 /2019
		VS	VS	()
232	CRLMC/0004159/2023	STATE OF ORISSA ALKASA MALLICK	SUSANTA KUMAR MISHRA	// DARINGBADI /9 /2014
		VS	VS	()
233	CRLMC/0004160/2023	STATE OF ODISHA REENA MALLICK	SANJAY KUMAR BEHERA	// PIPLI /88 /2021
		VS	VS	()
234	CRLMC/0004161/2023	STATE OF ODISHA SIRIA NAIK @ SRIDHARA NAIK	SUNIL KUMAR PANDA	// MOTANGA /87 /2012
		VS	VS	()
235	CRLMC/0004162/2023	STATE OF ODISHA DR. SUNIL KUMAR KAR	U.R.BASTIA	// DHENKANAL TOWN /161 /2016
		VS	VS	()
236	CRLMC/0004163/2023	STATE OF ODISHA MANAGOBINDA DHAL	ACHYUTANANDA PATTANAIAK	// / /0
		VS	VS	()
237	CRLMC/0004164/2023	STATE OF ODISHA HEMANTA NAIK	DIPTI RANJAN SWAIN	// BANGOMUNDA /55 /2008
		VS	VS	()
238	CRLMC/0004165/2023	STATE OF ODISHA BUDULU EKKA	SAMARENDRA BAHADUR	// / /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	CRLMC/0004166/2023	STATE OF ODISHA T.BABUNA RAO VS	BIDESHI KUMAR GHADEI VS	// MALGODOWN /197 /2018 ()
240	CRLMC/0004167/2023	STATE OF ODISHA PURNA CHANDRA SWAIN VS	BISHNU PRASAD PRADHAN VS	// / /0 ()
241	CRLMC/0004168/2023	SANGRAM KESHARI MOHANTY DASARATH SORENG VS	SAMARENDRA BAHADUR VS	// DHARUADIHI /163 /2022 ()
242	CRLMC/0004169/2023	STATE OF ODISHA SHEETAL PRASAD DAS VS	SWARUP KUMAR PATNAIK VS	// BARANGA /104 /2019 ()
243	CRLMP/0001784/2023	STATE OF ODISHA SURENDRA MOHARANA VS	BISWARANJAN DALAI VS	// / /0 ()
244	CRLMP/0001785/2023	STATE OF ODISHA MITRAPRAVA PATTNAIK VS	LAXMAN BHOI VS	// / /0 ()
245	CRLMP/0001786/2023	STATE OF ODISHA KAUSIK SAHOO VS	DIPAK RANJAN MISHRA VS	// / /0 ()
246	CRLMP/0001787/2023	STATE OF ODISHA SUJATA MALLICK VS	BYOMAKESH TRIPATHY VS	// / /0 ()
247	CRLMP/0001788/2023	STATE OF ODISHA LIPI KUMARI JALLY VS	BYOMAKESH TRIPATHY VS	// / /0 ()
248	CRLMP/0001789/2023	STATE OF ODISHA PRADYUMNA CHOUDHURY VS	RAMDAS ACHARY VS	// / /0 ()
249	CRLMP/0001790/2023	STATE OF ODISHA MADHUSMITA ROUT VS STATE OF ODISHA	ARIJEET MISHRA VS	// / /0 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	CRLMP/0001791/2023	SANGRAM KESHARI KHILLAR VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	//0 0 //
251	CRLMP/0001792/2023	JYOTIRMAYEE SAHOO VS STATE OF ODISHA	BIDYADHAR MUDULI VS	//0 0 //
252	CRLMP/0001793/2023	S.K.D ASSOCIATES, JAGATPUR VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	//0 0 //
253	CRLMP/0001794/2023	AMULYA MOHANTY VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	//0 0 //
254	CRLMP/0001795/2023	DILLIP KUMAR SAHOO VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	//0 0 //
255	CRLMP/0001796/2023	PHIROJA BIBI VS STATE OF ODISHA	SATYABRATA DASH VS	//0 0 //
256	CRLMP/0001797/2023	PRATIMA SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 0 //
257	CRLMP/0001798/2023	SADASIBA JENA VS STATE OF ODISHA	JAYADEBA BEHERA VS	//0 0 //
258	CRLMP/0001799/2023	PRIYANKA ROUT VS STATE OF ODISHA	SATYABRATA SENAPATI VS	//0 0 //
259	CRLMP/0001800/2023	SUJATA SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 0 //
260	CRLREV/0000472/2023	SASHIBHUSAN BARIK VS KHIROD KUMAR BISWAL	DILLIP KUMAR DASH VS	//0 0 //
261	FAO/0000415/2023	HIMADRI BAG	PRADEEP KUMAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		UNION OF INDIA		//
262	FAO/0000416/2023	PRAMOD KUMAR CHOUDHURY	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
263	FAO/0000417/2023	RAMESH CHANDRA SENAPATI	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
264	FAO/0000418/2023	DR. AJIT KUMAR MISHRA	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
265	FAO/0000419/2023	P.RAKESH@HAPPY	SOUMYA MISHRA	//
		VS	VS	0
		LAXMIPRIYA SAMANTRAY		//
266	LAA/0000022/2023	LAXMAN DHALA	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		LAND ACQUISITION ZONE OFFICER, KHORDHA ROAD		//
267	LAA/0000023/2023	RAJAT KUMAR PRADHAN	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		LAND ACQUISITION ZONE OFFICER, KHORDHA ROAD		//
268	LAA/0000024/2023	RAGHUNATH PRADHAN	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		LAND ACQUISITION ZONE OFFICER, KHORDHA ROAD		//
269	MACA/0000855/2023	HRUDANANDA JENA	KAPILA CHARAN NAYAK	//
		VS	VS	0
		TRINATH PRUSTY		//
270	MACA/0000856/2023	D.M., NATIONAL INSURANCE CO.LTD.	SUBRAT SATPATHY	//
		VS	VS	0
		KRUSHNA CHANDRA BEHERA		//
271	MACA/0000857/2023	DIVL. MANAGER, NATIONAL INSURANCE CO. LTD.	BIJOY DASMOHAPATRA	//
		VS	VS	0
		PRATIBHA KUMARI BARAL		//
272	MACA/0000858/2023	SUPRIYA SAHOO	AKSHYANGSHU SEKHAR NANDY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	MACA/0000859/2023	PRAFULLA KUMAR TRIPATHY RASHMI DAS VS	DEBASISH PATNAIK VS	// // ()
274	MACA/0000860/2023	PABITRA MOHAN SUBUDHI M/S. ORIENTAL INSURANCE CO.LTD. VS	SOMNATH ROY VS	// // ()
275	MATA/0000302/2023	SACHINDRA SAMAL SUCHIBRATA DEY VS	NIRANJAN LENKA VS	// // ()
276	MATA/0000303/2023	LIPIKA PUHAN DIPURANJAN PANDA VS	SANTOSH KUMAR ROUT VS	// // ()
277	MATA/0000304/2023	RAJASHREE PANDA ASHOK SAHU VS	DHIREN KUMAR MOHAPATRA VS	// // ()
278	MATA/0000305/2023	BHARATI SAHU RIMMI SINGH KAUR BHAGAL VS	BIJAYA KUMAR RAGADA VS	// // ()
279	RPFAM/0000293/2023	CHARAN SINGH BHAGAL PRASANTA KUMAR MISHRA VS	RAJLAXMI DASH VS	// // ()
280	RPFAM/0000294/2023	NIRUPAMA MISHRA APANA KUMAR BHOI VS	ANIRUDHA DAS VS	// // ()
281	RSA/0000379/2023	RASHMITA BHOI NILAMBARA SETH VS	SUSHANTA KUMAR JOSHI VS	// // ()
282	RVWPET/0000356/2023	DHUBUNI SETH JAYESHREE SAHOO VS	SOUMYA MISHRA VS	// // ()
283	RVWPET/0000357/2023	COMMISSIONER OF CONSOLIDATION AND SETTLEMENT OF ORISSA, BBSR SHANKAR DAS VS	ADV. VS	// // ()
		UNION OF INDIA		//

ORISSA HIGH COURT

FILING REPORT AS ON :08/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	RVWPET/0000358/2023	PRINCIPAL COMMISSIONER OF INCOME TAX(EXEMPTION) VS BARAPADA SCHOOL OF ENGINEERING AND TECHNOLOGY,BHADRAK	RADHESHYAM CHIMANKA,SR.S.C(I.T)	// 0 //
285	RVWPET/0000359/2023	SUBHASINI MEHER VS JANMEJAYA PANIGRAHI	ADV VS	// 0 //
286	TRP(C)/0000293/2023	MINATI BARIK VS SRIKANTA KUMAR BARIK	RAMESH AGARWAL VS	// 0 //
287	TRPCRL/0000083/2023	DEBABRATA MALLICK VS MINATILATA MALLICK	KISHORE KUMAR JENA VS	//0 0 //
288	TRPCRL/0000084/2023	DEBABRATA MALLICK VS MINATILATA MALLICK	KISHORE KUMAR JENA VS	//0 0 //
289	WA/0002271/2023	STATE OF ODISHA VS ARCHANA NAYAK	SUKUMAR GHOSH,A.G.A VS	// 0 //
290	WA/0002272/2023	STATE OF ODISHA VS PRAFULLA KUMAR DASH	HARIKRUSHNA PANIGRAHI,A.S.C VS	// 0 //
291	WA/0002273/2023	MINATI PATTAYAT VS COLLECTOR CUM CHAIRMAN CUM DISTRICT MAGISTRATE, BHADRAK	DILLIP RAY VS	// 0 //
292	WA/0002274/2023	STATE OF ODISHA VS MAKARDHWAJ BHOI	Y.S.P. BABU,A.G.A VS	// 0 //
293	WA/0002275/2023	STATE OF ODISHA VS UPENDRA BARIK	Y.S.P. BABU, A.G.A. VS	// 0 //
294	WA/0002276/2023	STATE OF ODISHA VS RAJENDRA KUMAR SETHI	Y.S.P. BABU,A.G.A VS	// 0 //
295	WA/0002277/2023	SULOCHANA BEHERA	DILLIP RAY	//

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FILING REPORT AS ON :08/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WA/0002278/2023	COLLECTOR CUM CHAIRMAN CUM DISTRICT MAGISTRATE, BHADRAK MINATI PATTAYAT	DILLIP RAY	//
		VS	VS	0
297	WA/0002279/2023	COLLECTOR CUM CHAIRMAN CUM DISTRICT MAGISTRATE, BHADRAK STATE OF ODISHA	Y.S.P. BABU, A.G.A.	//
		VS	VS	0
298	WA/0002280/2023	SURENDRA MOHAN BEHERA SULOCHANA BEHERA	DILLIP RAY	//
		VS	VS	0
299	WA/0002281/2023	COLLECTOR CUM CHAIRMAN CUM DISTRICT MAGISTRATE, BHADRAK STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	//
		VS	VS	0
300	WA/0002282/2023	MANAGOBINDA PANIGRAHI JUGAL KISHORE MISHRA	PRATIK DASH	//
		VS	VS	0
301	WP(C)/0029592/2023	STATE OF ODISHA AJAYA KUMAR SAHOO	AJIT KUMAR SAHOO	//
		VS	VS	0
302	WP(C)/0029593/2023	THE PRINCIPAL SECY. TO GOVT REVENUE AND DISASTER MANAGEMENT DEPT. BBSR SIDDHANT KUMAR PRADHAN	TRILOCHAN NANDA	//
		VS	VS	0
303	WP(C)/0029594/2023	STATE OF ODISHA NIMAIN CHARAN DAS	PITAMBAR JENA	//
		VS	VS	0
304	WP(C)/0029595/2023	STATE OF ODISHA BHAGABAN PANIGRAHI	MAHES DAS	//
		VS	VS	0
305	WP(C)/0029596/2023	STATE OF ODISHA AUM SAI SCHOOL AND COLLEGE OF NURSING, GOPALPUR	SIDHESWAR MALLIK	//
		VS	VS	0
306	WP(C)/0029597/2023	STATE OF ODISHA SANJAY KUMAR PANDA	SIDHESWAR MALLIK	//
		VS	VS	0

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FILING REPORT AS ON :08/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0029598/2023	STATE OF ODISHA CHANDRAMANI MISHRA VS	BHAKTA RANJAN BARIK VS	// // ()
308	WP(C)/0029599/2023	STATE OF ODISHA LAXMIPRIYA PRADHAN VS	RAMDAS ACHARY VS	// // ()
309	WP(C)/0029600/2023	STATE OF ODISHA BANALATA SAHU VS	ARJUNA CHARANA BEHERA VS	// // ()
310	WP(C)/0029601/2023	THE ADDL. COMMISSIONER, CONSOLIDATION AND SETTLEMENT, BHADRAK RAJENDRA KUMAR SENAPATI VS	LALATENDU SAMAL VS	// // ()
311	WP(C)/0029602/2023	ADDL. CHIEF SECY. TO GOVT. OF ODISHA RABINDRA KUMAR PATTANAYAK VS	DURGESH NARAYAN RATH VS	// // ()
312	WP(C)/0029603/2023	STATE OF ODISHA RAJ KUMAR SINGH VS	SITANSU MOHAN SINGH VS	// // ()
313	WP(C)/0029604/2023	STATE OF ODISHA RAJESH KUMAR ROUT VS	SITANSU MOHAN SINGH VS	// // ()
314	WP(C)/0029605/2023	STATE OF ODISHA M/S.NEM ENGINEERING PROJECTS PVT. LTD., WEST BENGAL VS	SITANSU MOHAN SINGH VS	// // ()
315	WP(C)/0029606/2023	STATE OF ODISHA INDRAPAL SINGH VS	BYOMOKESH SAHOO VS	// // ()
316	WP(C)/0029607/2023	STATE OF ODISHA PABITRA MOHAN NAYAK VS	ARIJEET MISHRA VS	// // ()
317	WP(C)/0029608/2023	STATE OF ODISHA ANAMIKA MANGUAL VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// // () //

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FILING REPORT AS ON :08/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0029609/2023	EXECUTIVE ENGINEER (ELECT.), TPWODL, SUNDARGARH VS DCDRC, SUNDARGARH (1)	PRASANTA KUMAR TRIPATHY VS	// 0 //
319	WP(C)/0029610/2023	NARAYAN DAS VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
320	WP(C)/0029611/2023	GOPINATH BIRUA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
321	WP(C)/0029612/2023	SUJIT MOHAPATRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
322	WP(C)/0029613/2023	NIRUPAMA SWAIN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
323	WP(C)/0029614/2023	BHAGIRATHI KAR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
324	WP(C)/0029615/2023	NIRUPAMA SWAIN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
325	WP(C)/0029616/2023	SASIKANTA BEHERA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
326	WP(C)/0029617/2023	HAREKRISHNA DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
327	WP(C)/0029618/2023	BIBEKANANDA DASH VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
328	WP(C)/0029619/2023	DINABANDHU OJHA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
329	WP(C)/0029620/2023	NIHAR RANJAN SAHOO	MANAS PATI	//

ORISSA HIGH COURT

FILING REPORT AS ON :08/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0029621/2023	ALOK KUMAR PATRA	NEELAKANTHA PANDA	//
		VS	VS	0
		COLLECTOR, NAYAGARH		//
331	WP(C)/0029622/2023	MUNIBAR NAIK	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0029623/2023	RATIRANJAN SAHOO	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0029624/2023	RAJESH LUHA	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0029625/2023	JAYMANGAL LUHA	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0029626/2023	LOVA MANJARI RATH	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0029627/2023	KASTURIBAI TRIPATHY	GUNAKAR MISHRA	//
		VS	VS	0
		ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION,BERHAMPUR		//
337	WP(C)/0029628/2023	M/S.NEM ENGINEERING PROJECTS PVT. LTD., JAJPUR	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0029629/2023	TRIPATI PRADHAN	GUNAKAR MISHRA	//
		VS	VS	0
		ADDL.COMMISSIONER OF SETTLEMENT AND CONSOLIDATION,BERHAMPUR		//
339	WP(C)/0029630/2023	JYOSMARANI RAY	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0029631/2023	RAMESH CHANDRA ROUT	SITANSU MOHAN SINGH	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :08/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0029632/2023	STATE OF ODISHA M/S.NEM ENGINEERING PROJECTS PVT. LTD., BBSR SITANSU MOHAN SINGH VS	VS	// // 0
342	WP(C)/0029633/2023	STATE OF ODISHA PANKAJ KUMAR JENA VS	BISWAJIT MOHAPATRA VS	// // 0
343	WP(C)/0029634/2023	STATE OF ODISHA SUDARSAN DAS VS	JYOTI RANJAN KHUNTIA VS	// // 0
344	WP(C)/0029635/2023	STATE OF ODISHA BAIDHAR SAHOO VS	BIRAJA PRASANNA DAS VS	// // 0
345	WP(C)/0029636/2023	STATE OF ODISHA HARIHAR BEHERA VS	SANJIB MOHANTY VS	// // 0
346	WP(C)/0029637/2023	STATE OF ODISHA JAGANNATH MALLIK VS	JYOTI RANJAN KHUNTIA VS	// // 0
347	WP(C)/0029638/2023	STATE OF ODISHA MAHAVIR COLLEGE OF NURSING, BARGARH VS	BIRAJA PRASANNA DAS VS	// // 0
348	WP(C)/0029639/2023	STATE OF ODISHA SUBIMAL JENA VS	JYOTI RANJAN KHUNTIA VS	// // 0
349	WP(C)/0029640/2023	STATE OF ODISHA BASANTA KUMAR DASH VS	SWAPNIL ROY VS	// // 0
350	WP(C)/0029641/2023	STATE OF ODISHA CHANDRAMANI ROUT VS	BIPIN KUMAR NAYAK VS	// // 0
351	WP(C)/0029642/2023	STATE OF ODISHA RANJANA BEHERA VS STATE OF ODISHA	SANGRAM JENA VS	// // 0 //

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FILING REPORT AS ON :08/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0029643/2023	M.D CUM VICE PRESIDENT, M/S WINNER SECURITY SERVICE ORISSA P. MISHRA, BBSR VS NARAYAN CHANDRA DAS	VS	// 0 //
353	WP(C)/0029644/2023	RAMESH CHANDRA PATRA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
354	WP(C)/0029645/2023	KAPILENDRA MISHRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
355	WP(C)/0029646/2023	PIYUSH PARTHASARATHI PRADHAN VS SITARAM ROUT	SUDEEP KUMAR SARANGI VS	// 0 //
356	WP(C)/0029647/2023	BIBHU DATTA PATTANAYAK VS STATE OF ODISHA	LALATENDU KANUNGO VS	// 0 //
357	WP(C)/0029648/2023	DHARANIDHAR PRADHAN VS UNION OF INDIA	ABHIRAM SWAIN VS	// 0 //
358	WP(C)/0029649/2023	DAMBURUDHAR NAYAK VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
359	WP(C)/0029650/2023	SOURAV KUMAR DASH@ SOURAV KUMAR SAHOO SATRUGHNA DASH A VS STATE OF ODISHA	VS	// 0 //
360	WP(C)/0029651/2023	BILASHA @ BILASINI SWAIN VS STATE OF ODISHA	BISWARANJAN SWAIN VS	// 0 //
361	WP(C)/0029652/2023	SUSANTA BEHERA VS STATE OF ODISHA	BISWARANJAN SWAIN VS	// 0 //
362	WP(C)/0029653/2023	SUDAMA SWAIN VS STATE OF ODISHA	BISWARANJAN SWAIN VS	// 0 //
363	WP(C)/0029654/2023	BIKASHA SITHA	BISWARANJAN SWAIN	//

ORISSA HIGH COURT

FILING REPORT AS ON :08/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0029655/2023	GANDHARBA BEHERA	BISWARANJAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0029656/2023	KSHIROD @ KSHIROD KUMAR SWAIN	BISWARANJAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0029657/2023	BHAGABAN BEHERA	BISWARANJAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0029658/2023	ANJAN @ ANJAN KUMAR DASH	BISWARANJAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0029659/2023	CHATRUBHUJA BEHERA	BISWARANJAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0029660/2023	PRASANTA BEHERA	BISWARANJAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0029661/2023	AMARENDRA BEURA	BISWARANJAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0029662/2023	NIRUPAM SWAIN	BISWARANJAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0029663/2023	KHAGENDRA BEHERA	BISWARANJAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0029664/2023	PRAKASH @ PRAKASH CHANDRA SITHA	BISWARANJAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0029665/2023	KABIR BEHERA	BISWARANJAN SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0029666/2023	STATE OF ODISHA ARTABANDHU BEHERA VS	BISWARANJAN SWAIN VS	// // ()
376	WP(C)/0029667/2023	STATE OF ODISHA BHAGABAN PARIDA VS	BISWARANJAN SWAIN VS	// // ()
377	WP(C)/0029668/2023	STATE OF ODISHA SEBATI BAI VS	UMESH CHANDRA MOHANTY VS	// // ()
378	WP(C)/0029669/2023	STATE OF ODISHA BIKASH KUMAR BEHERA VS	KUNAL KUMAR SWAIN VS	// // ()
379	WP(C)/0029670/2023	STATE OF ODISHA TULASI DASH VS	AJAYA KUMAR MOHARANA VS	// // ()
380	WP(C)/0029671/2023	STATE OF ODISHA BHABANI SANKAR SETHI VS	PRAFULLA KUMAR MAHAPATRA VS	// // ()
381	WP(C)/0029672/2023	STATE OF ODISHA PRATAP KUMAR MOHANTY VS	TUSHAR KANTA NAYAK VS	// // ()
382	WP(C)/0029673/2023	STATE OF ODISHA BANABASINI RAY VS	AJAYA KUMAR MOHARANA VS	// // ()
383	WP(C)/0029674/2023	STATE OF ODISHA HARA PARBATI CONSTRUCTION, BHADRAK VS	TUSHAR KANTA NAYAK VS	// // ()
384	WP(C)/0029675/2023	STATE OF ODISHA UMAKANTA MOHAPATRA VS	DURGESH NARAYAN RATH VS	// // ()
385	WP(C)/0029676/2023	STATE OF ODISHA KUSUM JALI VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)0029677/2023	SANTOSH KUMAR BISWAL VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
387	WP(C)0029678/2023	GOBINDAPUR PACS LTD. KENDRAPARA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
388	WP(C)0029679/2023	CHITTARANJAN BARIKI VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
389	WP(C)0029680/2023	MAMUNI DALEI VS STATE OF ODISHA	BIJAYA KUMAR PARIDA (2) VS	// 0 //
390	WP(C)0029681/2023	SASMITA BAGARTI VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
391	WP(C)0029682/2023	T. BALARAM KISHEN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
392	WP(C)0029683/2023	PURNA CHANDRA DAS VS STATE OF ODISHA	M. BALAKRISHNA RAO VS	// 0 //
393	WP(C)0029684/2023	SANJAY KUMAR BEHERA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
394	WP(C)0029685/2023	MAANI BISWAL VS STATE OF ODISHA	RAMAKANTA SAHOO VS	// 0 //
395	WP(C)0029686/2023	PRASANTA SAHOO VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
396	WP(C)0029687/2023	M/S. J.B. CONSTRUCTION AND SERVICES, CUTTACK VS THE ADDL. CT AND GST OFFICER CUTTACK 1	CHANDRA SAHOO VS	// 0 //
397	WP(C)0029688/2023	BHUBANESWAR CHHATRIA	GYANENDRA CHANDRA SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0029689/2023	NARAHARI SAHU	JATESWAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0029690/2023	MAA BUDHIJAGULAI SHG, BALASORE	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0029691/2023	M/S. SUDARSHAN PRADHAN	KSHIROD KUMAR SAHOO	//
		VS	VS	0
		COMMISSIONER OF COMMERCIAL TAXES AND GST		//
401	WP(C)/0029692/2023	PRADIPTA KUMAR DORA	SRIDHAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0029693/2023	TANKADHAR SAHU	JATESWAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0029694/2023	M/S. SUDARSHAN PRADHAN	KSHIROD KUMAR SAHOO	//
		VS	VS	0
		COMMISSIONER OF COMMERCIAL TAXES AND GST		//
404	WP(C)/0029695/2023	SANJIB KUMAR DASH	RAMESH CHANDRA OJHA	//
		VS	VS	0
		M/S RADHAKRISHNA, CUTTACK		//
405	WP(C)/0029696/2023	DISHA, JAJPUR	SOURJYA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0029697/2023	RANJAN ROUT @ RANJAN KUMAR ROUT	KOUSIK ANANDA GURU	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0029698/2023	M/S. RADHAKANTA DALEI	KSHIROD KUMAR SAHOO	//
		VS	VS	0
		COMMISSIONER OF CT AND GST,ODISHA		//
408	WP(C)/0029699/2023	ALEKH PRADHAN	MIHIR SEKHAR SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0029700/2023	STATE OF ODISHA SUNITA PANDA VS	UMAKANT SAHOO VS	// // ()
410	WP(C)/0029701/2023	STATE OF ODISHA DEBASIS GAUDA VS	BIBHUTI KESHARI BISWAL VS	// // ()
411	WP(C)/0029702/2023	BERHAMPUR UNIVERSITY, GANJAM PRASANJEET GAIN VS	ASISH KUMAR RAY VS	// // ()
412	WP(C)/0029703/2023	STATE OF ODISHA MANAS PATTANAİK VS	ASHOK KUMAR DAS VS	// // ()
413	WP(C)/0029704/2023	SUCHETA MOHANTY SURIYAKANTA PANDA VS	UMAKANT SAHOO VS	// // ()
414	WP(C)/0029705/2023	STATE OF ODISHA BAISHNAB CHARAN BARIK VS	BIDYADHAR MANSING VS	// // ()
415	WP(C)/0029706/2023	PRINCIPAL SECY. TO GOVT. DEPT. OF AGRICULTURE AND FARMERS EMPOWERMENT, BBSR REBA DEI VS	PRAFULLA CHANDRA DAS VS	// // ()
416	WP(C)/0029707/2023	STATE OF ODISHA SUDASANA PANDA VS	SAROJ KUMAR DASH VS	// // ()
417	WP(C)/0029708/2023	STATE OF ODISHA MD. AKBAR VS	DAYANIDHI MISHRA VS	// // ()
418	WP(C)/0029709/2023	PRESIDING OFFICER, DEBT RECOVERY TRIBUNAL, CUTTACK M/S KYAL AGENCIES PVT. LTD., KHORDA VS	UMESH CHANDRA BEHURA VS	// // ()
419	WP(C)/0029710/2023	JOINT COMMNR. OF STATE TAX APPEAL CUTTACK SURENDRA NATH SWAIN VS	ANSHURAM MISHRA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0029711/2023	BHASKAR MALLICK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
421	WP(C)/0029712/2023	LAXMI NARAYAN MAHAPRABHU BIJE VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
422	WP(C)/0029713/2023	CUTTACK DEVELOPMENT AUTHORITY VS GITANJALI SWAIN @ NAYAK	DAYANANDA MOHAPATRA VS	// 0 //
423	WP(C)/0029714/2023	GIRIJA PRASAD LENKA VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
424	WP(C)/0029715/2023	ASHIK ABHISEK JENA VS CHAIRMAN, ODISHA GRAMYA BANK, BBSR	BIJAYA KUMAR DASH VS	// 0 //
425	WP(C)/0029716/2023	KHAGESWAR MEHER VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
426	WP(C)/0029717/2023	TAPU DAS VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
427	WP(C)/0029718/2023	BALARAM JENA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
428	WP(C)/0029719/2023	GOBINDAPUR PACS LTD., KENDRAPADA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
429	WP(C)/0029720/2023	SUB DIVISIONAL OFFICER NO II KORAPUT VS M/S.DHANYALAKSHMI MODERN RICE MILL, RONDAPALLIM	SURESH CHANDRA DASH VS	// 0 //
430	WP(C)/0029721/2023	FAKIR MOHAN SAHU VS STATE OF ODISHA	JATESWAR NAYAK VS	// 0 //
431	WP(C)/0029722/2023	SAKUNTALA SAHOO	ASHOK KUMAR PANIGRAHI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0029723/2023	M/S BRUNDABAN MEDICAL STORE, BARGARH	GYANALOKA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0029724/2023	CHAITANYA SAGARIA	HRUDANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0029725/2023	SRI SATYASAI CAMPUS MEDICAL, BARGARH	GYANALOKA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0029726/2023	KUMADABANDHU @ KUMUDABANDHU PRADHAN AKSHAYA KUMAR SAHOO		//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0029727/2023	MOHAN SUNANI	HRUDANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0029728/2023	SURESH CHANDRA MALLICK	HRUDANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0029729/2023	AMIYA KUMAR MOHAPATRA	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0029730/2023	TAHER KHAN	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0029731/2023	NRUSINGHA CHARAN BISWAL	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0029732/2023	DINABANDHU SAHOO	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0029733/2023	GURCHARAN SINGH SALUJA	BIDESH RANJAN BEHERA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0029734/2023	STATE OF ODISHA BHAKTILATA NATHSHARMA VS	BIMBISAR DASH VS	// // ()
444	WP(C)/0029735/2023	STATE OF ODISHA TILAMANI PRADHAN VS	JYOTI RANJAN KAR VS	// // ()
445	WP(C)/0029736/2023	STATE OF ODISHA JYOSTNA RANI BEHERA VS	AMULYA RATNA PANDA VS	// // ()
446	WP(C)/0029737/2023	STATE OF ODISHA NIRMAL CHANDRA PRADHAN VS	JYOTI RANJAN KAR VS	// // ()
447	WP(C)/0029738/2023	STATE OF ODISHA EKADASI SAHU VS	RAJESH DAS MOHAPATRA VS	// // ()
448	WP(C)/0029739/2023	STATE OF ODISHA ARUNA KUMAR DAS VS	BABITA KUMARI PATTANAIAK VS	// // ()
449	WP(C)/0029740/2023	STATE OF ODISHA DEBI PRASAD MOHANTY VS	SANGRAMJEET SENAPATI VS	// // ()
450	WP(C)/0029741/2023	CRPF EMPLOYEES EDUCATION SOCIETY, NEW DELHI BRUNDABAN SENAPATI VS	HARIPAD MOHANTY VS	// // ()
451	WP(C)/0029742/2023	STATE OF ODISHA ASHOK KUMAR PATRA VS	SANGRAMJEET SENAPATI VS	// // ()
452	WP(C)/0029743/2023	THE COLLECTOR AND DM. MALKANGIRI SASMITA SAHU @ SAHOO VS	SASWATI MOHAPATRA VS	// // ()
453	WP(C)/0029744/2023	STATE OF ODISHA PRATAP KUMAR SWAIN VS	RAMAKANTA SARANGI VS	// // ()
		THE STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0029745/2023	M/S. SARKAR IRON CRUSHER UNIT, KEONJHAR VS STATE OF ODISHA	SOUMYA DEV RAY VS	// 0 //
455	WP(C)/0029746/2023	TUNI KUMARI PATRA VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
456	WP(C)/0029747/2023	BHUSAN CHANDRA DEBASHARMA VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS	// 0 //
457	WP(C)/0029748/2023	SARAT KUMAR SAHU VS STATE OF ODISHA	MITRA RANJAN TRIPATHY VS	// 0 //
458	WP(C)/0029749/2023	KSHIROD CHANDRA MOHAPATRA VS TAHASILDAR, BALIPATANA	SUKANTA KUMAR NAYAK VS	// 0 //
459	WP(C)/0029750/2023	SK. ARIF VS DEBTS RECOVERY TRIBUNAL, CUTTACK	ABINASH ROUTRAY VS	// 0 //
460	WP(C)/0029751/2023	BIJAY KUMAR RAUTARAY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
461	WP(C)/0029752/2023	ASHUTOSH PATRA VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	// 0 //
462	WP(C)/0029753/2023	HARMOHAN SENAPATI VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
463	WP(C)/0029754/2023	M/S. DIBYAJYOTI BUILDERS AND DEVELOPERS, BBSR VS STATE OF ODISHA	SHRILIP KUMAR BEHERA VS	// 0 //
464	WP(C)/0029755/2023	LINGARAJ VIHAR COMMUNITY WELFARE ASSOCIATION, BBSR VS STATE OF ODISHA	SONKIBERUNUNGO VS	// 0 //
465	WP(C)/0029756/2023	ASHUTOSH PATRA	JAGAJIBAN PRADHAN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0029757/2023	ANISHA PATRA	SOUBHAGYA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
467	WP(C)/0029758/2023	PURNENDU KUMAR JENA	BHABANI PRASAD MOHANTY	//
		VS	VS	0
		THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX		//
468	WP(C)/0029759/2023	SURENDRANATH BEHERA	SADASIVA PATRA 1	//
		VS	VS	0
		STATE OF ODISHA		//
469	WP(C)/0029760/2023	KUMUDA RANJAN PANDA	ASHOK DAS	//
		VS	VS	0
		THE STATE OF ODISHA		//
470	WP(C)/0029761/2023	GOURANGA CHANDRA DAS	BALARAM BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0029762/2023	SANATAN SAHU	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
472	WP(C)/0029763/2023	SK. KAMIRUDDIN	SHIVSANKAR MOHANTY	//
		VS	VS	0
		THE STATE OF ODISHA		//
473	WP(C)/0029764/2023	BIDYADHAR BARIK	BALARAM BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
474	WP(C)/0029765/2023	ANANDI SHANKAR PATEL	SAGARIKA SAHOO	//
		VS	VS	0
		MAHANADI COALFIELDS LTD		//
475	WP(C)/0029766/2023	BRAJENDRA KUMAR PANDA	KARUNAKAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
476	WP(C)/0029767/2023	NAMITA MANDAL @ NAMITA RAY	PRATIK DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WP(C)/0029768/2023	SUB-COLLECTOR, MALKANGIRI MAHAVEER PRASAD MOHANTY VS STATE OF ODISHA	RANJIT MOHANTY VS	// // 0 //
478	WP(C)/0029769/2023	DEEPAK KUMAR SAHOO VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
479	WP(C)/0029770/2023	MANOJ KUMAR PANI VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
480	WP(C)/0029771/2023	GAGAN KUMAR PATRA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
481	WP(C)/0029772/2023	BHARAT CHANDRA MOHANTY VS STATE OF ODISHA	SADASIVA PATRA 1 VS	// 0 //
482	WP(C)/0029773/2023	PRALAYA BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
483	WP(C)/0029774/2023	BANDU HANTAL VS THE COMMISSIONER OF COMMERCIAL TXES AND GOODS AND SERVICES TAX	BHABANI PRASAD MOHANTY VS	// 0 //
484	WP(C)/0029775/2023	GOBINDA CHANDRA SHAW VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
485	WP(C)/0029776/2023	GOUTAM KUMAR DASH VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
486	WP(C)/0029777/2023	DILLIP KUMAR SAHOO VS UNION OF INDIA	SRIDHAR RATH VS	// 0 //
487	WP(C)/0029778/2023	BIDYAJIT PATTANAYAK VS THE STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WP(C)/0029779/2023	PRITISH MOHANTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
489	WP(C)/0029780/2023	BRAHMANANDA SWAIN VS SAKHI SWAIN	SUBRATA MISHRA VS	// 0 //
490	WP(C)/0029781/2023	PRAKASH CHANDRA TRIPATHY VS STATE OF ODISHA	SOUBHAGYA SUNDAR DAS VS	// 0 //
491	WP(C)/0029782/2023	NRUSINGHA OJHA VS STATE OF ODISHA	HAREKRUSHNA DASH VS	// 0 //
492	WP(C)/0029783/2023	SATYAJIT BAUG VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX	BHABANI PRASAD MOHANTY VS	// 0 //
493	WP(C)/0029784/2023	TRINATH GAUDA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
494	WP(C)/0029785/2023	SUBASH CHANDRA SAHU VS STATE OF ODISHA	GYANENDRA CHAITANYA VS	// 0 //
495	WP(C)/0029786/2023	TRINATH MAHARANA VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
496	WP(C)/0029787/2023	GAUTAM SIDDIQUE VS STATE OF ODISHA	RAJ KUMAR JENA VS	// 0 //
497	WP(C)/0029788/2023	SASMITA KISHAN VS RAJENDRA BAGH @ BABU	BHAGABAT PRASAD RATH VS	// 0 //
498	WP(C)/0029789/2023	NEELACHAL GRANITIES PRIVATE LTD VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
499	WP(C)/0029790/2023	RABINDRANATH SAHOO	BRAJA MOHAN SARANGI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
500	WP(C)/0029791/2023	R.T.O., KENDRAPARA MANORANJAN NAYAK	BRAJA MOHAN SARANGI	//
		VS	VS	0
501	WP(C)/0029792/2023	CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK MANORANJAN NAYAK	BRAJA MOHAN SARANGI	//
		VS	VS	0
502	WP(C)/0029793/2023	CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK MANORANJAN NAYAK	BRAJA MOHAN SARANGI	//
		VS	VS	0
503	WP(C)/0029794/2023	CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK NIGAMANANDA PATRA	BRAJA MOHAN SARANGI	//
		VS	VS	0
504	WP(C)/0029795/2023	STATE OF ODISHA SACHIDANANDA DEHURY	PRAJIT KUMAR PRADHAN	//
		VS	VS	0
505	WP(C)/0029796/2023	STATE OF ODISHA NEELACHAL GRANITES PRIVATE LTD,	TANMAY MISHRA	//
		VS	VS	0
506	WP(C)/0029797/2023	STATE OF ODISHA AJAYA NANDA KABI	PRABHU PRASANNA BEHERA	//
		VS	VS	0
507	WP(C)/0029798/2023	STATE OF ODISHA GOVERNING BODY OF KAMALA NEHURU WOMENS COLLEGE, BBSR	KODANDA KUMAR BHUYAN	//
		VS	VS	0
508	WP(C)/0029799/2023	PRISIDING OFFICER OF CENTRAL GOVT. INDUSTRIAL TRIBUNAL, BBSR GOVERNING BODY OF KAMALA NEHERU WOMENS COLLEGE, BBSR	KODANDA KUMAR BHUYAN	//
		VS	VS	0
509	WP(C)/0029800/2023	PRISIDING OFFICER OF CENTRAL GOVT. INDUSTRIAL TRIBUNAL, BBSR KALI CHARAN HEMBRAM	KODANDA KUMAR BHUYAN	//
		VS	VS	0
510	WP(C)/0029801/2023	UNION OF INDIA NARENDRA NATH HEMBRAM	KODANDA KUMAR BHUYAN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	WP(C)/0029802/2023	UNION OF INDIA CHAMBARU HEMBRAM VS	KODANDA KUMAR BHUYAN VS	// // ()
512	WP(C)/0029803/2023	UNION OF INDIA SUMITRA HEMBRAM VS	NIRANJAN SINGH (1) VS	// // ()
513	WPCRL/0000128/2023	SUKHIMANI SOREN KEDAR NATH PARIDA VS	ASHOK KUMAR DAS VS	// //0 ()
514	WPCRL/0000129/2023	STATE OF ODISHA JITENDRA MAHARANA VS	SIDHARTH PRASAD DAS VS	// //0 ()
515	ABLAPL/0009623/2023	STATE OF ODISHA SHABAZ ANSARI VS	SARADA PRASAD DASH VS	// RARUAN /29 /2020 ()
516	ABLAPL/0009624/2023	STATE OF ODISHA BUTU @ SUVOJOTI MAHAPATRA VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /442 /2023 ()
517	ABLAPL/0009625/2023	STATE OF ODISHA HIMADRI DAS VS	MAHES DAS VS	// DHARAMGARH /19 /2023 ()
518	ABLAPL/0009626/2023	STATE OF ODISHA SATRUGHNA LUHA VS	DURLLABHA RANJAN MISHRA VS	// ULLUNDA /26 /2022 ()
519	ABLAPL/0009627/2023	STATE OF ODISHA MANORANJAN MANGARAJ VS	AVIRAM PATRA VS	// CUTTACK SADAR /508 /2023 ()
520	ABLAPL/0009628/2023	STATE OF ODISHA ANIMA NAYAK VS	ASHOK KUMAR SAHOO VS	// NIKIRAI /212 /2023 ()
521	ABLAPL/0009629/2023	STATE OF ODISHA SUMANTA PADHAN VS	JAGABANDHU SAHU VS	// TITILAGARH /180 /2021 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0009630/2023	RAMAKANTA MAJHI VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	CHANDIPUR /98 /2023 () //
523	ABLAPL/0009631/2023	HIPPO @ SARBESWAR ROUT VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	RAJNAGAR /138 /2020 () //
524	ABLAPL/0009632/2023	SANIA MALLIK @ SANATAN MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /459 /2023 () //
525	ABLAPL/0009633/2023	VARUN KUMAR MISHRA VS STATE OF ODISHA	ANUPAM RATH VS	KORAPUT TOWN /122 /2023 () //
526	ABLAPL/0009634/2023	LALA SUSIL KUMAR SINGH VS STATE OF ODISHA	SAROJ KUMAR DASH VS	NANDIPADA /15 /2003 () //
527	ABLAPL/0009635/2023	DURGA PRASAD LENKA VS STATE OF ODISHA	MRUTYUNJAYA MOHANTY VS	NIALI /296 /2023 () //
528	ABLAPL/0009636/2023	EKALABYA NAIK @ DADU VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BRAJARAJNAGAR /140 /2023 () //
529	ABLAPL/0009637/2023	BRUNDABATI PANDA VS STATE OF ODISHA(VIG.)	JAJATI KESHARI KHUNTIA VS	JEYPORE VIGILANCE /15 /2016 () //
530	ABLAPL/0009638/2023	RINTU @ SANDEEP JENA @ SANDIP JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /459 /2023 () //
531	ABLAPL/0009639/2023	DURYODHAN@DIJABARA BEHERA VS STATE OF ODISHA	KODANDA KUMAR BHUYAN VS	KONARK /198 /2023 () //
532	ABLAPL/0009640/2023	SUDHANSU BARIK VS STATE OF ODISHA	TAPOBANTA BARIK VS	KHETRARAJPUR /172 /2023 () //
533	ABLAPL/0009641/2023	LAL BIHARI@MAL BABU	SWARAJ PATEL	SUNDARGARH SADAR /221 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
534	ABLAPL/0009642/2023	STATE OF ODISHA BIPLAB KUMAR NAYAK	ASHOK KUMAR SAHOO	// NIKIRAI /212 /2023
		VS	VS	()
535	ABLAPL/0009643/2023	STATE OF ODISHA LOKAN MALLIK@LOKANATH MALLIK	DEEPAK KU SAHOO	// MARSHAGHAI /464 /2023
		VS	VS	()
536	ABLAPL/0009644/2023	STATE OF ODISHA BIMAL CHANDRA NAYAK	JAJATI KESHARI KHUNTIA	// JEYPORE VIGILANCE /15 /2016
		VS	VS	()
537	ABLAPL/0009645/2023	STATE OF ODISHA(VIG.) DEBASISH SENAPATI	ARJEET MISHRA	// CHAULIAGANJA /122 /2023
		VS	VS	()
538	ABLAPL/0009646/2023	STATE OF ODISHA REHMAN NAIK	SUJAY SHANKER SINGHDEO	// BHAWANIPATNA TOWN /280 /2023
		VS	VS	()
539	ABLAPL/0009647/2023	STATE OF ODISHA NIRANJAN BISWAL	SAROJ BARIK	// SAHADEV KHUNTA /103 /2021
		VS	VS	()
540	ABLAPL/0009648/2023	STATE OF ODISHA UPASANA MOHAPATRA @ SEEMA PANDA	PRAVASH CHANDRA JENA	// SAHADEV KHUNTA /350 /2023
		VS	VS	()
541	ABLAPL/0009649/2023	STATE OF ODISHA UMESH DAS	BISWARANJAN DALAI	// KENDRAPARA /140 /2015
		VS	VS	()
542	ABLAPL/0009650/2023	STATE OF ODISHA ANTARYAMI NATH	PRADEEP KUMAR PANDA	// BAGDIA /69 /2023
		VS	VS	()
543	ABLAPL/0009651/2023	STATE OF ODISHA SHIBA PRASAD PANDA @ SADASHIBA	BRAJA KISHORE PANDA	// BARAMBA /201 /2023
		VS	VS	()
544	ABLAPL/0009652/2023	STATE OF ODISHA HIPPO @ SARBESWAR ROUT	ASHOK KUMAR SAHOO	// RAJNAGAR /234 /2019
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0009653/2023	STATE OF ODISHA SHRIKANTA MALLIK VS	MANOJ KUMAR MALLICK VS	// RAJKANIKA /453 /2023 ()
546	ABLAPL/0009654/2023	STATE OF ODISHA SURESH CHANDRA BADAJENA VS	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /560 /2023 ()
547	ABLAPL/0009655/2023	STATE OF ODISHA MANSINGH HO @ BANDI VS	SARADA PRASAD DASH VS	// MOHULDIHA /40 /2023 ()
548	ABLAPL/0009656/2023	STATE OF ODISHA DINABANDHU KHATUA VS	RAJENDRA NARAYAN ROUT VS	// / /0 ()
549	ABLAPL/0009657/2023	STATE OF ODISHA MANSINGH HO @ BANDI VS	SARADA PRASAD DASH VS	// MOHULDIHA /39 /2023 ()
550	ABLAPL/0009658/2023	STATE OF ODISHA PINKU MANDAL VS	MIHIR KANTA RATH VS	// BRAJARAJNAGAR /199 /2023 ()
551	ABLAPL/0009659/2023	STATE OF ODISHA A SARATHI VS	KUMAR KANTA BEHERA VS	// BADAGADA /233 /2023 ()
552	ABLAPL/0009660/2023	STATE OF ODISHA BRAJA KISHORE SAHOO @ BRAJA SAHOO VS	KALI PRASAD MOHANTY VS	// DELANGA /177 /2019 ()
553	ABLAPL/0009661/2023	STATE OF ODISHA SUSHILA SETHI @ BABI SETHI VS	MOHENDRA KUMAR MOHAPATRO VS	// BERHAMPUR TOWN /313 /2023 ()
554	ABLAPL/0009662/2023	STATE OF ODISHA PRABHAS MANDAL VS	RAJIB LOCHAN PATTNAIK VS	// JHARIGAM /125 /2013 ()
555	ABLAPL/0009663/2023	STATE OF ODISHA ARABINDA MOHAPATRA VS	SMRUTI RANJAN ROUT VS	// NALCO /149 /2023 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	ABLAPL/0009664/2023	MANORANJAN PRADHAN VS STATE OF ODISHA(VIG.)	AVIJIT PATNAIK VS	SAMBALPUR VIGILANCE /19 /2023 () //
557	ABLAPL/0009665/2023	ARATI PRADHAN VS STATE OF ODISHA(VIG.)	AVIJIT PATNAIK VS	SAMBALPUR VIGILANCE /19 /2023 () //
558	ABLAPL/0009666/2023	A SARATHI VS STATE OF ODISHA	KUMAR KANTA BEHERA VS	SURADA /196 /2023 () //
559	ABLAPL/0009667/2023	RAJIB KUMAR DASH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NAYAPALLI P.S. /725 /2022 () //
560	ABLAPL/0009668/2023	KALIA BEHERA VS STATE OF ODISHA	SATYASHREE MOHANTY VS	LINGARAJ P.S. /234 /2023 () //
561	ABLAPL/0009669/2023	SUNIL @ DEBASISH SAMANTRAY VS STATE OF ODISHA	PRIYARANJAN SWAIN VS	LINGARAJ P.S. /169 /2023 () //
562	ABLAPL/0009670/2023	MUNA SWAIN VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /682 /2023 () //
563	ABLAPL/0009671/2023	KANHU CHARAN NAYAK VS STATE OF ODISHA	LAMBODOR ACHARI VS	KOTINANDA /204 /2023 () //
564	ABLAPL/0009672/2023	PAPUN NAYAK VS STATE OF ODISHA	LAMBODOR ACHARI VS	BELLAGUNTHA /313 /2023 () //
565	ABLAPL/0009673/2023	TRUPTI JENA VS STATE OF ODISHA	SURESH KUMAR JENA VS	JAJPUR TOWN /282 /2023 () //
566	ABLAPL/0009674/2023	PINKY SHARMA VS STATE OF ODISHA	SIDHARTHA DAS VS	BARGARH /459 /2023 () //
567	ABLAPL/0009675/2023	JAYDEV SAHU	SIDHARTHA DAS	BARGARH /528 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :08/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
568	ABLAPL/0009676/2023	KISMAT HARIJAN	JYOTIRMAYA SAHOO	DABUGAM /147 /2022
		VS	VS	()
		STATE OF ODISHA		//
569	ABLAPL/0009677/2023	KHIROD CHANDRA DEO	TRILOCHAN NANDA	CAPITAL P.S. /504 /2023
		VS	VS	()
		STATE OF ODISHA		//
570	ABLAPL/0009678/2023	PRATIMA PRADHAN	SK. ZAFARULLA	RANPUR /227 /2023
		VS	VS	()
		STATE OF ODISHA		//
571	ABLAPL/0009679/2023	ABHIMANYU SETHI	SUJATA JENA	KISSANNAGAR PS /195 /2023
		VS	VS	()
		STATE OF ODISHA		//
572	ABLAPL/0009680/2023	BISWAJIT GHADAI	AMULYA RATNA PANDA	MANGALPUR /69 /2023
		VS	VS	()
		STATE OF ODISHA		//
573	ABLAPL/0009681/2023	GOPABANDHU MALIK @ DHANESWAR MALLIK	AMULYA RATNA PANDA	SABARANG /173 /2023
		VS	VS	()
		STATE OF ODISHA		//
574	ABLAPL/0009682/2023	ABHI SUNA	AJIT KUMAR RAUT	BELPAHAR /129 /2023
		VS	VS	()
		STATE OF ODISHA		//
575	ABLAPL/0009683/2023	RUBEN NAG	TUKUNA KUMAR MISHRA	KORAPUT VIGILANCE /21 /2015
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
576	ABLAPL/0009684/2023	SURYAKANTI SAHOO @ PINU SAHOO	JASHOBANTA DASH	TANGI (KHURDA) /580 /2022
		VS	VS	()
		STATE OF ODISHA		//
577	ABLAPL/0009685/2023	MIHIR SAMAL	PRATIK NAYAK	BALICHANDRAPUR /51 /2023
		VS	VS	()
		STATE OF ODISHA		//
578	ABLAPL/0009686/2023	SIMAN MANDAL	AMIT BISWAL	GARBANDHA /54 /2022
		VS	VS	()

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FILING REPORT AS ON :08/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
579	ABLAPL/0009687/2023	STATE OF ODISHA BIKRAM BARIK VS	SURYAKANTA DASH VS	// MARINE PST TALCHUA /120 /2022 ()
580	ABLAPL/0009688/2023	STATE OF ODISHA KUNJABANA NAIK VS	SATYABRATA MOHANTY (1) VS	// KASHIPUR /101 /2023 ()
581	ABLAPL/0009689/2023	STATE OF ODISHA HITANSHU BHUSAN BALA VS	LUCKY MOHANTY VS	// COLLIERY /414 /2023 ()
582	ABLAPL/0009690/2023	STATE OF ODISHA GYANA RANJAN DAS VS	JUGALA KISHORE PANDA VS	// KAPTIPADA /184 /2023 ()
583	ABLAPL/0009691/2023	STATE OF ODISHA DR. SHUBENDU PRASAD SAHU VS	DEVI PRASAD DASH VS	// KHURDA SADAR /176 /2023 ()
584	ABLAPL/0009692/2023	STATE OF ODISHA BANOJ KUMAR MALLICK VS	BYOMAKESH TRIPATHY VS	// //0 ()
585	ABLAPL/0009693/2023	STATE OF ODISHA BANSIDHARA MALIK VS	AMIT PRASAD BOSE VS	// SORO /503 /2023 ()
586	ABLAPL/0009694/2023	STATE OF ODISHA BISWAJIT MOHANTY VS	SOUGAT DASH VS	// BALASORE TOWN /108 /2015 ()
587	ABLAPL/0009695/2023	STATE OF ODISHA SWARNASASHI BHARATI VS	SANGRAM RATH VS	// NIMAPADA /311 /2023 ()
588	ABLAPL/0009696/2023	STATE OF ODISHA BABITA DAS VS	DIPTI RANJAN BHOKTA VS	// BARANGA /180 /2023 ()
589	ABLAPL/0009697/2023	STATE OF ODISHA ENA CHARCHA VS STATE OF ODISHA	GOPINATH MISHRA VS	// NIMAKHANDI /85 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :08/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
590	ABLAPL/0009698/2023	GOURO HARI RAUTA VS STATE OF ODISHA(VIG.)	TUKUNA KUMAR MISHRA VS	KORAPUT VIGILANCE /16 /2015 () //
591	ABLAPL/0009699/2023	ANIL KUMAR NAYAK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KHATIGUDA /120 /2022 () //
592	ABLAPL/0009700/2023	SK. ASHIQUE @ SK FAZAL AKRAM VS STATE OF ODISHA	HAJI SK ABDUL ISTAR VS	BHADRAK TOWN /373 /2023 () //
593	ABLAPL/0009701/2023	ACHYUTA KUMAR SWAIN VS STATE OF ODISHA	NRUSINGH CHARAN ROUT VS	KAKATAPUR /166 /2023 () //
594	ABLAPL/0009702/2023	DUSASAN NAYAK VS STATE OF ODISHA	ARJEET MISHRA VS	DHARMASALA /537 /2023 () //
595	ABLAPL/0009703/2023	KABIRAJ BARAL VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BEGUNIA P.S. /292 /2023 () //
596	ABLAPL/0009704/2023	LAXMI @ LAXMIPRIYA SAHOO VS STATE OF ODISHA	BASISTHA PATTANAYAK VS	BARANGA /321 /2023 () //
597	ABLAPL/0009705/2023	MITU PRADHAN @ MILU PRADHAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BEGUNIA P.S. /292 /2023 () //
598	ABLAPL/0009706/2023	BASUDEV KALAS VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHURDA SADAR /242 /2023 () //
599	ABLAPL/0009707/2023	SUDARSAN PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BARKOTE /67 /2023 () //
600	ABLAPL/0009708/2023	SAMIR RANJAN NAYAK VS STATE OF ODISHA	DEBASNAN DAS VS	TANGI /128 /2023 () //
601	ABLAPL/0009709/2023	ANAND KUMAR BHAINSA	TUKUNA KUMAR MISHRA	KORAPUT VIGILANCE /18 /2015

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
602	ABLAPL/0009710/2023	STATE OF ODISHA(VIG.) ARUN KUMAR KHADANGA	BYOMAKESH TRIPATHY	// /0
		VS	VS	()
603	ABLAPL/0009711/2023	STATE OF ODISHA GUPTA PRASAD PATNAIK	TUKUNA KUMAR MISHRA	// KORAPUT VIGILANCE /20 /2015
		VS	VS	()
604	ABLAPL/0009712/2023	STATE OF ODISHA(VIG.) PINKU PRADHAN	PRASANTA KUMAR SAHOO	// BARKOTE /67 /2023
		VS	VS	()
605	ABLAPL/0009713/2023	STATE OF ODISHA MOJESH SABAR	PRASANNA KUMAR MISHRA	// CHANDRAPUR /64 /2021
		VS	VS	()
606	ABLAPL/0009714/2023	STATE OF ODISHA HIPPO @ SARBESWAR ROUT	ASHOK KUMAR SAHOO	// RAJNAGAR /130 /2020
		VS	VS	()
607	ABLAPL/0009715/2023	STATE OF ODISHA BIBEK SHARMA	SUSHANTA KUMAR JOSHI	// KANTABANJI /246 /2023
		VS	VS	()
608	ABLAPL/0009716/2023	STATE OF ODISHA NIRANJAN SWAIN	SUSANTA KUMAR ROUT	// KAKATAPUR /147 /2022
		VS	VS	()
609	ABLAPL/0009717/2023	STATE OF ODISHA BALIA NAIK	ARUN KUMAR DAS (1)	// MOTANGA /234 /2023
		VS	VS	()
610	ABLAPL/0009718/2023	STATE OF ODISHA KUNDAN GUPTA	SARAT KUMAR JENA	// ATTABIRA /306 /2023
		VS	VS	()
611	ABLAPL/0009719/2023	STATE OF ODISHA SANTOSH KUMAR PATRA	AVIRAM PATRA	// PAHALA /284 /2023
		VS	VS	()
612	ABLAPL/0009720/2023	STATE OF ODISHA MAJESH SABAR	AMIT BISWAL	// ADVA /62 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
613	ABLAPL/0009721/2023	STATE OF ODISHA DAITARI NAYAK VS	BHABANI SHANKAR RAYAGURU VS	// SABARANG /180 /2023 ()
614	ABLAPL/0009722/2023	STATE OF ODISHA BALARAM NAYAK VS	SUBRATA MISHRA VS	// DHUSURI /292 /2023 ()
615	ABLAPL/0009723/2023	STATE OF ODISHA KAINA LIMMA VS	AMIT BISWAL VS	// R.UDAYAGIRI /67 /2020 ()
616	ABLAPL/0009724/2023	STATE OF ODISHA BELA @ SUSAMA DAS VS	PRAFULLA KUMAR BISWAL VS	// RAJKANIKA /196 /2023 ()
617	ABLAPL/0009725/2023	STATE OF ODISHA SURESH DAS VS	PRAFULLA KUMAR BISWAL VS	// RAJKANIKA /196 /2023 ()
618	ABLAPL/0009726/2023	STATE OF ODISHA JAGANATH PRASAD DASARAPURIA VS	AMLAN SHAKTI PAUL VS	// SAHID NAGAR P.S. /148 /2023 ()
619	ABLAPL/0009727/2023	STATE OF ODISHA BHUBANANANDA NAIK VS	SANDEEP RAJ PANDA VS	// BALASORE VIGILANCE /11 /2023 ()
620	ABLAPL/0009728/2023	STATE OF ODISHA(VIG.) PRAMOD KUMAR NAYAK VS	SANGRAMJIT PANDA VS	// / /0 ()
621	ABLAPL/0009729/2023	STATE OF ODISHA ANJAN KUMAR JENA VS	JAYANTA KUMAR MOHANTY VS	// KASAFAL MARINE /14 /2023 ()
622	ABLAPL/0009730/2023	STATE OF ODISHA RABI NARAYAN PANDA @ DAMI VS	ANIRUDHA DAS VS	// SEA BEACH /218 /2023 ()
623	ABLAPL/0009731/2023	STATE OF ODISHA CHIRA RANJAN KHADANGA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :08/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
624	ABLAPL/0009732/2023	DILESWAR PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BANHARPALI /152 /2023 () //
625	ABLAPL/0009733/2023	PRAVAS BEHERA VS STATE OF ODISHA	ANUP KUMAR PATNAIK VS	KRUSHANANDAPUR /55 /2023 () //
626	ABLAPL/0009734/2023	SHRINIBAS KUMAR DASH VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	TANGI (KHURDA) /550 /2023 () //
627	ABLAPL/0009735/2023	SANKAR PRASAD PATRA @ SANKAR VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	JAGATSINGPUR /562 /2023 () //
628	ABLAPL/0009736/2023	KARUNAKAR SWAIN VS STATE OF ODISHA	MONOMOY BASU VS	NILGIRI /279 /2023 () //
629	ABLAPL/0009737/2023	JYOTIKANTA MOHNATY VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	SAMBALPUR TOWN /117 /2023 () //
630	ABLAPL/0009738/2023	DAYANIDHI MALLICK VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	NIALI /304 /2023 () //
631	ABLAPL/0009739/2023	BUDU HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /183 /2023 () //
632	ABLAPL/0009740/2023	BIPLAB KUMAR SAHOO VS STATE OF ODISHA	A.K.SAHOO VS	KULIANA /39 /2023 () //
633	ABLAPL/0009741/2023	ABDUL SAJID @ ABDUL SAJID KHAN @ PAPU KHANAMIT PRASAD BOSE VS STATE OF ODISHA	 VS	TUREIKELA /188 /2022 () //
634	ABLAPL/0009742/2023	PABITRA @ PETU MAHANTA VS STATE OF ODISHA	A.K.SAHOO VS	BARKOTE /99 /2017 () //
635	ABLAPL/0009743/2023	MURALI @ MURALIDHAR MALIK	USHARANI PATI	GOPALPUR /149 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
636	ABLAPL/0009744/2023	SUNIL DALEI @ SUNIL KUMAR DALEI	AKSHAYA KUMAR SUBUDHI	CAPITAL P.S. /411 /2023
		VS	VS	()
		STATE OF ODISHA		//
637	WPC(OAC)/0002905/2016	KAILASH CHANDRA BEHERA	M/S J.K. KHUNTIA, H.K. ROUT	//
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :08/09/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	63/2023 CRLMA/361/2023	KALIA @ LAXMAN KUMAR KHATEI-MP	ADV.
2	72/2023 TRPCRL/83/2023	DEBABRATA MALLICK-MP	KISHORE KUMAR JENA
3	73/2023 TRPCRL/84/2023	DEBABRATA MALLICK-MP	KISHORE KUMAR JENA
4	74/2023 TRPCRL/84/2023	DEBABRATA MALLICK-MP	KISHORE KUMAR JENA
5	114/2023 LAA/22/2023	LAXMAN DHALA-MP	SUSHANTA KUMAR JOSHI
6	115/2023 LAA/23/2023	RAJAT KUMAR PRADHAN-MP	SUSHANTA KUMAR JOSHI
7	116/2023 LAA/24/2023	RAGHUNATH PRADHAN-MP	SUSHANTA KUMAR JOSHI
8	134/2023 JCRLA/66/2014	SURENDRA MALLIK-MP	MRS. SASWATA PATTNAIK
9	135/2023 JCRLA/66/2014	SURENDRA MALLIK-MP	MRS. SASWATA PATTNAIK
10	209/2023 SA/33/1998	KRUSHNA-MP	M/S.M.MOHANTY
11	210/2023 SA/33/1998	KRUSHNA-MP	M/S.M.MOHANTY
12	211/2023 SA/33/1998	KRUSHNA-MP	M/S.M.MOHANTY
13	212/2023 SA/33/1998	KRUSHNA-MP	M/S.M.MOHANTY
14	213/2023 SA/33/1998	KRUSHNA-MP	M/S.M.MOHANTY
15	214/2023 SA/33/1998	KRUSHNA-MP	M/S.M.MOHANTY
16	289/2023 CMAPL/662/2023	SWETAPADMA DASH-MP	ADV.
17	290/2023 CRLMP/1055/2023	PADMA CHARAN SAHOO-MP	R.K.SAMANTARAY
18	291/2023 CRLMP/1289/2023	MAYA GUPTA-MP	SASWAT KUMAR ACHARYA
19	291/2023 CMAPL/665/2023	MOHAMMED KARAM ELAHI-MP	BIKRAM CHANDRA GHADEI
20	292/2023 CRLMP/1795/2023	DILLIP KUMAR SAHOO-MP	PRADIPTA KISHORE BHUYAN
21	292/2023 CMAPL/665/2023	MOHAMMED KARAM ELAHI-MP	BIKRAM CHANDRA GHADEI
22	311/2023 TRP(C)/293/2023	MINATI BARIK-MP	RAMESH AGARWAL
23	318/2023 MATA/133/2016	SULEKHA NAIK-MP	M/S.ASHOK DAS
24	352/2023 RVWPET/357/2023	SHANKAR DAS-MP	ADV.
25	353/2023 RVWPET/388/2022	NARAYAN NAYAK-MP	M/S.R.P.DALAI, K.MOHANTY, S.P.NATH, S.D.ROUTRA
26	354/2023	PRINCIPAL COMMISSIONER OF INCOME TAX(EXEMPTION)	AMHEYSHYAM CHIMANKA

27	RVWPET/358/2023 358/2023 RPFAM/294/2023	APANA KUMAR BHOI-MP	ANIRUDHA DAS
28	359/2023 RPFAM/294/2023	APANA KUMAR BHOI-MP	ANIRUDHA DAS
29	658/2023 CRLREV/472/2023	SASHIBHUSAN BARIK-MP	DILLIP KUMAR DASH
30	659/2023 CRLREV/472/2023	SASHIBHUSAN BARIK-MP	DILLIP KUMAR DASH
31	661/2023 CRLREV/413/2018	MANOJ KUMAR BOXI-MP	ANUP UDAYA SENAPATI
32	757/2023 FAO/426/2022	KUBER BHUTIA-MP	
33	758/2023 FAO/45/2022	GITANJALI NAYAK @ BISOI-MP	
34	759/2023 FAO/416/2023	PRAMOD KUMAR CHOUDHURY-MP	MAHENDRA KUMAR SAHOO
35	760/2023 FAO/417/2023	RAMESH CHANDRA SENAPATI-MP	MAHENDRA KUMAR SAHOO
36	761/2023 FAO/418/2023	DR. AJIT KUMAR MISHRA-MP	MAHENDRA KUMAR SAHOO
37	961/2023 RSA/417/2017	MD.YUSUF-MP	SOUMYA MISHRA
38	962/2023 RSA/113/2007	SARAT CH.BISWAL-MP	M/S.SUBIR PALIT
39	963/2023 RSA/113/2007	SARAT CH.BISWAL-MP	M/S.SUBIR PALIT
40	964/2023 RSA/113/2007	SARAT CH.BISWAL-MP	M/S.SUBIR PALIT
41	965/2023 RSA/461/2012	RABINARAYANA BEHERA-MP	MR.SOUBHAGYA KU.DASH
42	966/2023 RSA/461/2012	RABINARAYANA BEHERA-MP	MR.SOUBHAGYA KU.DASH
43	967/2023 RSA/461/2013	KRISHNA @ KRUSHNA-MP	
44	968/2023 RSA/412/2009	PARBATI MANJARI BEHERA-MP	MR.ANSHURAM MISHRA
45	969/2023 RSA/379/2023	NILAMBARA SETH-MP	SUSHANTA KUMAR JOSHI
46	1018/2023 CMP/1051/2023	JATINDRA @ JATINDRANATH SAHOO-MP	SATYAJIT MOHAPATRA
47	1019/2023 CMP/1053/2023	DR.PRAVABATI KAR-MP	BRAHMANANDA TRIPATHY
48	1020/2023 CMP/1055/2023	HEMALATA MAHAPATRA-MP	SANJAY KUMAR PRADHAN
49	1021/2023 CMP/1056/2023	PRASANNA KUMAR NAYAK-MP	BISWAJIT MOHANTY
50	1184/2023 BLAPL/113/2023	RAKA @ RAKESH @ NURSINGHA CHARAN JENA-MP	
51	1185/2023 BLAPL/864/2022	CHANDRASEN MEHER-MP	DIPAK RANJAN MISHRA
52	1186/2023 BLAPL/8953/2020	KRISHNA CHOUHAN-MP	MANDAKINI PANDA
53	1187/2023 BLAPL/6476/2023	BIKRAMSEN ROUL-MP	MANAS KUMAR CHAND
54	1188/2023 BLAPL/7802/2023	MANAS KUMAR PRADHAN @ MANAS RANJAN @ MUNA-MP	
55	1189/2023 BLAPL/6033/2023	SAILABALA MISHRA-MP	NIRMAL KISHORE RATH
56	1190/2023 BLAPL/7086/2023	SAILABALA MISHRA-MP	NIRMAL KISHORE RATH
57	1191/2023 BLAPL/8466/2023	SANTOSH KHEMUNDU-MP	PRASANTA KUMAR NANDA

58	1544/2023 MACA/286/2019	MANDANGI LAXMI-MP	M/S.K.C.NAYAK
59	1545/2023 MACA/286/2019	MANDANGI LAXMI-MP	M/S.K.C.NAYAK
60	1546/2023 MACA/670/2018	BRANCH MANAGER,ORIENTAL INSURANCE CO.LTD.-MP	
61	1547/2023 MACA/98/2023	D.M.,M/S.UNITED INDIA INSURANCE CO. LTD.-MP	SANTOSH KUMAR MOANTY
62	1548/2023 MACA/218/2023	D.M., M/S.ORIENTAL INSURANCE CO LTD-MP	PRASANTA KUMAR MAHALI
63	1549/2023 MACA/99/2023	D.M., UNITED INDIA INSURANCE CO. LTD.-MP	SANTOSH KUMAR MOHANTY
64	1550/2023 MACA/790/2023	THE DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
65	1551/2023 MACA/509/2020	SARBARI DUTTA-MP	PRASANTA KUMAR DAS
66	1552/2023 MACA/301/2023	M/S. HDFC ERGO G.I.CO. LTD.-MP	ADAM ALI KHAN
67	1553/2023 MACA/190/2012	MANAGER,B.A.G.I.CO.L-MP	M/S.ADAM ALI KHAN
68	1554/2023 MACA/190/2012	MANAGER,B.A.G.I.CO.L-MP	M/S.ADAM ALI KHAN
69	1555/2023 MACA/190/2012	MANAGER,B.A.G.I.CO.L-MP	M/S.ADAM ALI KHAN
70	1556/2023 MACA/856/2023	D.M., NATIONAL INSURANCE CO.LTD.-MP	SUBRAT SATPATHY
71	1557/2023 MACA/857/2023	DIVL. MANAGER, NATIONAL INSURANCE CO. LTD.-MP	BIJOY DASMOHAPATRA
72	1558/2023 MACA/857/2023	DIVL. MANAGER, NATIONAL INSURANCE CO. LTD.-MP	BIJOY DASMOHAPATRA
73	1559/2023 MACA/858/2023	SUPRIYA SAHOO-MP	AKSHYANSHU SEKHAR NANOY
74	1560/2023 MACA/676/2013	NIRANJAN BARAL-MP	M/S.J.R.DASH
75	1561/2023 MACA/711/2012	SHANTIPRIYA MOHAPATR-MP	
76	1562/2023 MACA/860/2023	M/S. ORIENTAL INSURANCE CO.LTD.-MP	SOMNATH ROY
77	1563/2023 MACA/783/2023	B.M., ORIENTAL INSURANCE CO.LTD.-MP	SOMNATH ROY
78	1628/2023 ABLAPL/5702/2023	CHITTARANJAN BAG-MP	
79	1629/2023 ABLAPL/5703/2023	DUSIMANI PRADHANI-MP	
80	1630/2023 ABLAPL/9630/2023	RAMAKANTA MAJHI-MP	KHUSBU PANIGRAHI
81	1631/2023 ABLAPL/2819/2023	KANDANA SANKAR@K.SANKAR RAO-MP	
82	1632/2023 ABLAPL/16450/2022	BISWARANJAN KHUNTIA-MP	
83	1633/2023 ABLAPL/5488/2023	RAJAN KUMAR TARAI-MP	
84	1634/2023 ABLAPL/6672/2023	PRAKASH PRADHAN-MP	
85	1635/2023 ABLAPL/9454/2020	TAPI @ TUSHARA KUMAR NAIK-MP	
86	1636/2023 ABLAPL/7556/2023	MIHIR KUMAR PAIKRAY-MP	
87	1637/2023 ABLAPL/12147/2022	NAROTTAM SINDUR-MP	
88	1638/2023 ABLAPL/4071/2023	ABHIJEET KUMAR BHAKAT-MP	MANAS KUMAR CHAND
89	1639/2023	SUBASH DAS @ BABUNA DAS-MP	

90	ABLAPL/7691/2023 1640/2023	SUBHAM PAD MOHANTY-MP	
91	ABLAPL/7867/2023 1641/2023	ANJAN KUMAR JENA-MP	JAYANTA KUMAR MOHANTY
92	ABLAPL/9729/2023 1642/2023	TOPHAN @ TUFAN DANGARI-MP	PANCHANAN PANIGRAHI
93	ABLAPL/16682/2019 1643/2023	BISWANATH PATRA-MP	
94	ABLAPL/11905/2022 1644/2023	MANAS NAYAK@MANASA KU. NAYAK-MP	
95	ABLAPL/10217/2017 1645/2023	SIBARAM DAS-MP	DIPTI REKHA NANDA
96	ABLAPL/7100/2023 2146/2023	PADMALOCHAN DAS-MP	HEMANT KUMAR MUND
97	CRLA/1001/2023 2147/2023	PADMALOCHAN DAS-MP	HEMANT KUMAR MUND
98	CRLA/1001/2023 2148/2023	PRADIP KUMAR NAYAK-MP	SABYASACHI JENA
99	CRLA/1002/2023 2149/2023	PRADIP KUMAR NAYAK-MP	SABYASACHI JENA
100	CRLA/1002/2023 2150/2023	KANHA@ANTARYAMI SAHU-MP	PRASANNA KUMAR SAMANTRA
101	CRLA/180/2023 2151/2023	MUKUNDA PRASAD DAS-MP	DEEPAK KU SAHOO
102	CRLA/1003/2023 2152/2023	MUKUNDA PRASAD DAS-MP	DEEPAK KU SAHOO
103	CRLA/1003/2023 2153/2023	MANOJ KUMAR NAHAK-MP	LAXMI CHARAN BEHERA
104	CRLA/1004/2023 2154/2023	MANOJ KUMAR NAHAK-MP	LAXMI CHARAN BEHERA
105	CRLA/1004/2023 2155/2023	BAPUN@SATYASWAPNA SAHOO-MP	P.K.SAHOO
106	CRLA/453/2022 2156/2023	SUSANTA BISOYI-MP	ASHOK DAS
107	CRLA/859/2022 2157/2023	DIGA @ DIGAMBAR PRADHAN-MP	PRASANTA KUMAR SAHOO
108	CRLA/1007/2023 2158/2023	DIGA @ DIGAMBAR PRADHAN-MP	PRASANTA KUMAR SAHOO
109	CRLA/1007/2023 2159/2023	DIGA @ DIGAMBAR PRADHAN-MP	PRASANTA KUMAR SAHOO
110	CRLA/1007/2023 2160/2023	KUNA BHOI-MP	M/S.B.B.ROUTRAY,(M/S. PRADEEP. K. MALLICK)
111	CRLA/457/2016 2161/2023	PASU @ PRASANTA PALEI-MP	ANIRUDHA DAS
112	CRLA/1008/2023 2162/2023	PASU @ PRASANTA PALEI-MP	ANIRUDHA DAS
113	CRLA/1008/2023 2163/2023	MUNA@SIBARAM SAHU-MP	SUPRIYO RANJAN MAHAPATRA
114	CRLA/47/2023 2164/2023	JUGALA KISHORE PARIDA-MP	SUSANTA KUMAR DASH
115	CRLA/1009/2023 2165/2023	JUGALA KISHORE PARIDA-MP	SUSANTA KUMAR DASH
116	CRLA/1009/2023 2166/2023	JUGALA KISHORE PARIDA-MP	SUSANTA KUMAR DASH
117	CRLA/1009/2023 2167/2023	DRUPAD SAHASIA-MP	BISHNU PRASAD PRADHAN
118	CRLA/1010/2023 2168/2023	DRUPAD SAHASIA-MP	BISHNU PRASAD PRADHAN
119	CRLA/1010/2023 2169/2023	BUDHIA @ BUDHIRAM-MP	M/S.B.K.ROUTRAY
120	CRLA/591/2013 2857/2023	ALADA PAPA RAO-MP	SOUBHAGYA KUMAR DASH
	CRLMC/4133/2023		

121	2858/2023 CRLMC/4135/2023	RAJESH PATI-MP	M.PRATAP@PRATAP KUMAR MOHAPATRA
122	2859/2023 CRLMC/4136/2023	HRUDANANDA MANDAL-MP	BIBHUTI RANJAN MOHANTY
123	2860/2023 CRLMC/4007/2022	ANKUJ MISHRA-MP	UMESH CHANDRA MOHANTY
124	2861/2023 CRLMC/4008/2022	AJAY KUMAR MISHRA-MP	UMESH CHANDRA MOHANTY
125	2862/2023 CRLMC/3174/2023	CHUNDI@PRADEEP MAHATO-MP	
126	2863/2023 CRLMC/4141/2023	DIGAMBAR MUDULI-MP	DIPTI RANJAN BHOKTA
127	2864/2023 CRLMC/4142/2023	NISAKAR BARIK-MP	DHARMENDRA SETHY
128	2865/2023 CRLMC/4143/2023	MANOJ KUMAR TARAI-MP	RAMDAS ACHARY
129	2866/2023 CRLMC/4145/2023	C. SOMASUNDARAM-MP	DEVASHIS PANDA
130	2867/2023 CRLMC/4148/2023	SUBRAT KUMAR PANDA-MP	GOPINATH MISHRA
131	2868/2023 CRLMC/4150/2023	BRAJAMOHAN DAS-MP	SAROJ KUMAR PADHI
132	2869/2023 CRLMC/4151/2023	DEBARCHAN NAG-MP	MANAS CHAND
133	2870/2023 CRLMC/4152/2023	SOUMYAKANTA SATPATHY @ ASHIS SATPATHY-MP	MANAS CHAND
134	2871/2023 CRLMC/4151/2023	DEBARCHAN NAG-MP	MANAS CHAND
135	2872/2023 CRLMC/4153/2023	SANGRAM KESHARI MOHANTY-MP	PRASANTA KUMAR JENA
136	2873/2023 CRLMC/3715/2023	SUSANTA KUMAR DHALSAMANTA-MP	SAROJ KUMAR PADHY
137	2874/2023 CRLMC/4155/2023	PRAMOD KUMAR OJHA-MP	SWARUP KUMAR PATNAIK
138	2875/2023 CRLMC/4157/2023	K.RAJESH-MP	RAJJEET ROY
139	2876/2023 CRLMC/4159/2023	ALKASA MALLICK-MP	SUSANTA KUMAR MISHRA
140	2877/2023 CRLMC/4162/2023	DR. SUNIL KUMAR KAR-MP	U.R.BASTIA
141	2878/2023 CRLMC/4163/2023	MANAGOBINDA DHAL-MP	ACHYUTANANDA PATTANAIAK
142	2879/2023 CRLMC/3062/2023	MD KALAM@MD QALAMUDIN-MP	
143	2880/2023 CRLMC/4169/2023	SHEETAL PRASAD DAS-MP	SWARUP KUMAR PATNAIK
144	6162/2023 WA/2271/2023	STATE OF ODISHA-MP	SUKUMAR GHOSH,A.G.A
145	6163/2023 WA/2271/2023	STATE OF ODISHA-MP	SUKUMAR GHOSH,A.G.A
146	6164/2023 WA/2272/2023	STATE OF ODISHA-MP	Karunakar Das
147	6165/2023 WA/2272/2023	STATE OF ODISHA-MP	Karunakar Das
148	6166/2023 WA/2274/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
149	6167/2023 WA/2274/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
150	6168/2023 WA/2275/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
151	6169/2023 WA/2274/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
152	6170/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.

153	WA/2275/2023 6171/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
154	WA/2275/2023 6172/2023	STATE OF ODISHA-MP	Karunakar Das
155	WA/2276/2023 6173/2023	STATE OF ODISHA-MP	Karunakar Das
156	WA/2276/2023 6174/2023	STATE OF ODISHA-MP	Karunakar Das
157	WA/2276/2023 6175/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
158	WA/2279/2023 6176/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
159	WA/2279/2023 6177/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
160	WA/2279/2023 6178/2023	MINATI PATTAYAT-MP	DILLIP RAY
161	WA/2273/2023 6179/2023	SULOCHANA BEHERA-MP	DILLIP RAY
162	WA/2277/2023 6180/2023	MINATI PATTAYAT-MP	DILLIP RAY
163	WA/2278/2023 6181/2023	SULOCHANA BEHERA-MP	DILLIP RAY
164	WA/2280/2023 6182/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
165	WA/2281/2023 6183/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
166	WA/2281/2023 6184/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
167	WA/2281/2023 6185/2023	CHANDRAKANTA SABAT-MP	
168	WA/1876/2023 6186/2023	PRINCIPAL SECY TO GOVT OF ODISHA, FINANCE DEPT.-	MIYA KUMAR MISHRA (A.G.A)
169	WA/659/2021 6187/2023	JUGAL KISHORE MISHRA-MP	PRATIK DASH
170	WA/2282/2023 6188/2023	ODISHA GRAMYA BANK-MP	M/S.SATYABRATA MOHANTY(1), T.K.KAMILA, MR.S
171	WA/74/2020 14225/2023	NILIMA MOHANTY-MP	AKSHYAY KUMAR DORA
172	WP(C)/19071/2015 14226/2023	BUDU DASH-MP	
173	WP(C)/28894/2023 14227/2023	SIDDHANT KUMAR PRADHAN-MP	TRILOCHAN NANDA
174	WP(C)/29593/2023 14228/2023	NIMAIN CHARAN DAS-MP	PITAMBAR JENA
175	WP(C)/29594/2023 14229/2023	SANJAY KUMAR PANDA-MP	SIDHESWAR MALLIK
176	WP(C)/29597/2023 14230/2023	RAMESH CHANDRA NAYAK-MP	ROHIT RANJAN RAY
177	WP(C)/18525/2023 14231/2023	LAXMIPRIYA PRADHAN-MP	RAMDAS ACHARY
178	WP(C)/29599/2023 14232/2023	RABINDRA KUMAR PATTANAYAK-MP	DURGESH NARAYAN RATH
179	WP(C)/29602/2023 14233/2023	INDRAPAL SINGH-MP	BYOMOKESH SAHOO
180	WP(C)/29606/2023 14235/2023	EXECUTIVE ENGINEER (ELECT.), TPWODL, SUNDARGARH-MP	CHANDANTA KUMAR TRIPATHY
181	WP(C)/29609/2023 14236/2023	GIRISH CH.MOHANTY-MP	
182	WP(C)/23352/2014 14237/2023	GIRISH CH.MOHANTY-MP	
183	WP(C)/23352/2014 14238/2023	GIRISH CH.MOHANTY-MP	

184	14239/2023 WP(C)/29617/2023	HAREKRISHNA DAS-MP	PRAVASH CHANDRA JENA
185	14240/2023 WP(C)/7636/2017	SUDHIR KUMAR BARIK-MP	BIBHU PRASAD TRIPATHY
186	14241/2023 WP(C)/29635/2023	BAIDHAR SAHOO-MP	BIRAJA PRASANNA DAS
187	14242/2023 WP(C)/29636/2023	HARIHAR BEHERA-MP	SANJIB MOHANTY
188	14243/2023 WP(C)/29643/2023	M.D CUM VICE PRESIDENT, M/S WINNER SECURITY SERVICES	VINEESH KUMAR MISHRA-MP
189	14244/2023 WP(C)/1704/2017	BHUPAL SHANKAR TRIPATHY-MP	M/S.B.S.TRIPATHY
190	14245/2023 WP(C)/1704/2017	BHUPAL SHANKAR TRIPATHY-MP	M/S.B.S.TRIPATHY
191	14246/2023 WP(C)/23725/2021	AVAYA KUMAR DAS-MP	
192	14247/2023 WP(C)/29646/2023	PIYUSH PARTHASARATHI PRADHAN-MP	SUDEEP KUMAR SARANGI
193	14248/2023 WP(C)/29647/2023	BIBHU DATTA PATTANAYAK-MP	LALATENDU KANUNGO
194	14249/2023 WP(C)/18609/2023	ANADI PRASAD ROUT-MP	SATYAJIT SAMAL
195	14250/2023 WP(C)/31676/2022	SARASWATI LENKA-MP	SAROJANANDA MISHRA
196	14251/2023 WP(C)/16517/2021	JUDHISTHIR SUBUDHI-MP	SAMIR KUMAR MISHRA
197	14252/2023 WP(C)/29648/2023	DHARANIDHAR PRADHAN-MP	ABHIRAM SWAIN
198	14253/2023 WP(C)/29649/2023	DAMBURUDHAR NAYAK-MP	ANJAN KUMAR BISWAL
199	14254/2023 WP(C)/29651/2023	BILASHA @ BILASINI SWAIN-MP	BISWARANJAN SWAIN
200	14255/2023 WP(C)/29652/2023	SUSANTA BEHERA-MP	BISWARANJAN SWAIN
201	14256/2023 WP(C)/29653/2023	SUDAMA SWAIN-MP	BISWARANJAN SWAIN
202	14257/2023 WP(C)/29654/2023	BIKASHA SITHA-MP	BISWARANJAN SWAIN
203	14258/2023 WP(C)/29655/2023	GANDHARBA BEHERA-MP	BISWARANJAN SWAIN
204	14259/2023 WP(C)/29656/2023	KSHIROD @ KSHHIROD KUMAR SWAIN-MP	BISWARANJAN SWAIN
205	14260/2023 WP(C)/29657/2023	BHAGABAN BEHERA-MP	BISWARANJAN SWAIN
206	14261/2023 WP(C)/33933/2022	RATNAKAR TRIPATHY-MP	AMIT PRASAD BOSE
207	14262/2023 WP(C)/29658/2023	ANJAN @ ANJAN KUMAR DASH-MP	BISWARANJAN SWAIN
208	14263/2023 WP(C)/29659/2023	CHATRUBHUJA BEHERA-MP	BISWARANJAN SWAIN
209	14264/2023 WP(C)/29660/2023	PRASANTA BEHERA-MP	BISWARANJAN SWAIN
210	14265/2023 WP(C)/29661/2023	AMARENDRA BEURA-MP	BISWARANJAN SWAIN
211	14266/2023 WP(C)/29662/2023	NIRUPAM SWAIN-MP	BISWARANJAN SWAIN
212	14267/2023 WP(C)/29663/2023	KHAGENDRA BEHERA-MP	BISWARANJAN SWAIN
213	14268/2023 WP(C)/29664/2023	PRAKASH @ PRAKASH CHANDRA SITHA-MP	BISWARANJAN SWAIN
214	14269/2023 WP(C)/29665/2023	KABIR BEHERA-MP	BISWARANJAN SWAIN
215	14270/2023	ARTABANDHU BEHERA-MP	BISWARANJAN SWAIN

216	WP(C)/29666/2023 14271/2023	BHAGABAN PARIDA-MP	BISWARANJAN SWAIN
217	WP(C)/29667/2023 14272/2023	PITAMBAR MALLICK-MP	JAYANANDA JENA
218	WP(C)/22812/2023 14273/2023	TULASI DASH-MP	AJAYA KUMAR MOHARANA
219	WP(C)/29670/2023 14274/2023	BANABASINI RAY-MP	AJAYA KUMAR MOHARANA
220	WP(C)/29673/2023 14275/2023	KUSUM JALI-MP	AJAYA KUMAR MOHARANA
221	WP(C)/29676/2023 14276/2023	GOPINATH MALLICK-MP	CHIRANJEEV BIDYABHUSHAN
222	WP(C)/730/2023 14277/2023	GOBINDAPUR PACS LTD. KENDRAPARA-MP	SAIBRATA RATH
223	WP(C)/29678/2023 14278/2023	CHITTARANJAN BARIKI-MP	AJAYA KUMAR MOHARANA
224	WP(C)/29679/2023 14279/2023	SURYA NARAYAN PATTANAİK-MP	DR. BINODA KUMAR MISHRA, DEEPAK KUMAR MOHARANA
225	WP(C)/28451/2023 14280/2023	T. BALARAM KISHEN-MP	DEEPALI MAHAPATRA
226	WP(C)/29682/2023 14281/2023	SASMITA BAGARTI-MP	AJAYA KUMAR MOHARANA
227	WP(C)/29681/2023 14282/2023	PURNA CHANDRA DAS-MP	M. BALAKRISHNA RAO
228	WP(C)/29683/2023 14283/2023	RAMESH CHANDRA NAYAK-MP	ROHIT RANJAN RAY
229	WP(C)/17570/2023 14284/2023	SANJAY KUMAR BEHERA-MP	AJAYA KUMAR MOHARANA
230	WP(C)/29684/2023 14285/2023	CHINMAYEE MISHRA-MP	ROHIT RANJAN RAY
231	WP(C)/17567/2023 14286/2023	MAANI BISWAL-MP	RAMAKANTA SAHOO
232	WP(C)/29685/2023 14287/2023	PRASANTA SAHOO-MP	AJAYA KUMAR MOHARANA
233	WP(C)/29686/2023 14288/2023	M/S. J.B. CONSTRUCTION AND SERVICES, CUTTACK-MP	SUBASH CHANDRA SAHOO
234	WP(C)/29687/2023 14289/2023	RAJENDRA KUMAR NAYAK-MP	SUSHANTA KUMAR JOSHI
235	WP(C)/479/2023 14290/2023	DIPTIMAYEE DAS-MP	
236	WP(C)/24408/2023 14291/2023	KIRAN SALES-MP	
237	WP(C)/16654/2014 14292/2023	SURYA NARAYAN PATTANAİK-MP	DR. BINODA KUMAR MISHRA
238	WP(C)/28451/2023 14293/2023	BHUBANESWAR CHHATRIA-MP	GYANENDRA CHANDRA SWAIN
239	WP(C)/29688/2023 14294/2023	SURYA NARAYAN PATTANAİK-MP	DR. BINODA KUMAR MISHRA
240	WP(C)/28451/2023 14295/2023	BIKRAM KESHARI DAS-MP	PRASANTA KUMAR SATAPATHY
241	WP(C)/19876/2023 14296/2023	MAA BUDHIJAGULAI SHG, BALASORE-MP	AMIT PRASAD BOSE
242	WP(C)/29690/2023 14297/2023	M/S SHRI SIDDHI VINAYAK KNOWLEDGE ENCLAVE, BBSRUM-MP	SAHU
243	WP(C)/21216/2023 14298/2023	ALEKH PRADHAN-MP	MIHIR SEKHAR SAHOO
244	WP(C)/29699/2023 14299/2023	M/S. SUDARSHAN PRADHAN-MP	KSHIROD KUMAR SAHOO
245	WP(C)/29691/2023 14300/2023	MD. AKBAR-MP	DAYANIDHI MISHRA
246	WP(C)/29708/2023 14301/2023	M/S KYAL AGENCIES PVT. LTD., KHORDA-MP	UMESH CHANDRA BEHURA
	WP(C)/29709/2023		

247	14302/2023 WP(C)/20345/2015	PREMANANDA CHHATAI-MP	M/S.GURUDUTTA KAR
248	14303/2023 WP(C)/29707/2023	SUDASANA PANDA-MP	SAROJ KUMAR DASH
249	14304/2023 WP(C)/29694/2023	M/S. SUDARSHAN PRADHAN-MP	Kshirod Kumar Sahoo
250	14305/2023 WP(C)/29713/2023	CUTTACK DEVELOPMENT AUTHORITY-MP	DAYANANDA MOHAPATRA
251	14306/2023 WP(C)/29698/2023	M/S. RADHAKANTA DALEI-MP	Kshirod Kumar Sahoo
252	14307/2023 WP(C)/29716/2023	KHAGESWAR MEHER-MP	HRUDANANDA MOHAPATRA
253	14308/2023 WP(C)/29720/2023	SUB DIVISIONAL OFFICER NO II KORAPUT-MP	SURESH CHANDRA DASH
254	14309/2023 WP(C)/29719/2023	GOBINDAPUR PACS LTD., KENDRAPADA-MP	SAIBRATA RATH
255	14310/2023 WP(C)/10780/2022	MANAS RANJAN SAMAL-MP	
256	14311/2023 WP(C)/29723/2023	M/S BRUNDABAN MEDICAL STORE, BARGARH-MP	GYANALOKA MOHANTY
257	14313/2023 WP(C)/29724/2023	CHAITANYA SAGARIA-MP	HRUDANANDA MOHAPATRA
258	14314/2023 WP(C)/29725/2023	SRI SATYASAI CAMPUS MEDICAL, BARGARH-MP	GYANALOKA MOHANTY
259	14315/2023 WP(C)/29727/2023	MOHAN SUNANI-MP	HRUDANANDA MOHAPATRA
260	14316/2023 WP(C)/29728/2023	SURESH CHANDRA MALLICK-MP	HRUDANANDA MOHAPATRA
261	14317/2023 WP(C)/29736/2023	JYOSTNA RANI BEHERA-MP	AMULYA RATNA PANDA
262	14318/2023 WP(C)/29739/2023	ARUNA KUMAR DAS-MP	BABITA KUMARI PATTANAIAK
263	14319/2023 WP(C)/14661/2023	NRUSINGHA CHARAN BHUYAN-MP	AJIT KUMAR TRIPATHY
264	14320/2023 WP(C)/29738/2023	EKADASI SAHU-MP	RAJESH DAS MOHAPATRA
265	14321/2023 WP(C)/29741/2023	BRUNDABAN SENAPATI-MP	HARIPAD MOHANTY
266	14323/2023 WP(C)/29746/2023	TUNI KUMARI PATRA-MP	DEBASIS TRIPATHY
267	14325/2023 WP(C)/29747/2023	BHUSAN CHANDRA DEBASHARMA-MP	BIJAY KUMAR MISHRA
268	14326/2023 WP(C)/29752/2023	ASHUTOSH PATRA-MP	PRAJNA SARITA MOHANTY
269	14327/2023 WP(C)/29756/2023	ASHUTOSH PATRA-MP	JAGAJIBAN PRADHAN
270	14328/2023 WP(C)/29755/2023	LINGARAJ VIHAR COMMUNITY WELFARE ASSOCIATIONS	ANKIT PRANUNGO
271	14329/2023 WP(C)/29760/2023	KUMUDA RANJAN PANDA-MP	ASHOK DAS
272	14330/2023 WP(C)/26029/2023	PRAKASH CHANDRA GHANTA-MP	DEEPANKAR PANIGRAHY
273	14331/2023 WP(C)/29758/2023	PURNENDU KUMAR JENA-MP	BHABANI PRASAD MOHANTY
274	14332/2023 WP(C)/29763/2023	SK. KAMIRUDDIN-MP	SHIVSANKAR MOHANTY
275	14333/2023 WP(C)/29767/2023	NAMITA MANDAL @ NAMITA RAY-MP	PRATIK DASH
276	14334/2023 WP(C)/29766/2023	BRAJENDRA KUMAR PANDA-MP	KARUNAKAR RATH
277	14335/2023 WP(C)/29771/2023	GAGAN KUMAR PATRA-MP	PRASANTA KUMAR SATAPATHY
278	14336/2023	GOUTAM KUMAR DASH-MP	NIRANJAN NAYAK

279	WP(C)/29776/2023 14337/2023	BANDU HANTAL-MP	BHABANI PRASAD MOHANTY
280	WP(C)/29774/2023 14338/2023	BRAHMANANDA SWAIN-MP	SUBRATA MISHRA
281	WP(C)/29780/2023 14339/2023	SATYAJIT BAUG-MP	BHABANI PRASAD MOHANTY
282	WP(C)/29783/2023 14340/2023	TRINATH GAUDA-MP	DR. JITENDRA KUMAR LENKA
283	WP(C)/29784/2023 14341/2023	NEELACHAL GRANITIES PRIVATE LTD-MP	TANMAY MISHRA
284	WP(C)/29789/2023 14342/2023	SACHIDANANDA DEHURY-MP	PRAJIT KUMAR PRADHAN
285	WP(C)/29795/2023 14343/2023	AJAYA NANDA KABI-MP	PRABHU PRASANNA BEHERA
286	WP(C)/29797/2023 14344/2023	NEELACHAL GRANITES PRIVATE LTD,-MP	TANMAY MISHRA
287	WP(C)/29796/2023 14345/2023	KALI CHARAN HEMBRAM-MP	KODANDA KUMAR BHUYAN
288	WP(C)/29800/2023 14346/2023	NARENDRA NATH HEMBRAM-MP	KODANDA KUMAR BHUYAN
289	WP(C)/29801/2023 14347/2023	CHAMBARU HEMBRAM-MP	KODANDA KUMAR BHUYAN
	WP(C)/29802/2023		